



കേരള സർക്കാർ
Government of Kerala
2018



Regn. No. KERBIL/2012/45073
dated 5-9-2012 with RNI

Reg. No. KL/TV(N)/634/2015-17

കേരള ഗസറ്റ് KERALA GAZETTE

ആധികാരികമായി പ്രസിദ്ധപ്പെടുത്തുന്നത്
PUBLISHED BY AUTHORITY

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	Thiruvananthapuram, Tuesday	1193 കുമാഭം 22 22nd Kumbham 1193 1939 ഫാൽഗുനം 15 15th Phalguna 1939	

PART IV Private Advertisements and Miscellaneous Notifications

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Sulochanan. T, T. R. Bhavan, Venkulathuvila, Kanjiramkulam P. O., Neyyattinkara Taluk, Thiruvananthapuram District, Pin-695 524, holder of S. S. L. C. Book No. D 634668 with Register No. 150047 of March 1985; Driving Licence No. 19/553/1999, dated 19-2-2016, issued by the ALA, Neyyattinkara, also known as Raveendran. T in the Aadhaar No. 2675 7191 5472, issued from Unique Identification Authority of India; Permanent Account No. ACEPT3460D, issued from Income Tax Department, Government of India; Ration Card No. 1106094637 (Sl. No. 4), dated 15-3-2017, issued by the Taluk Supply Officer, Neyyattinkara and known as Raveendran in the Electoral Identity Card No. KL/20/138/120317, dated 12-6-1997, issued by the Electoral Registration Officer, Kovalam Constituency, is one and the same person. Hereafter I will be known by the name Raveendran. T only.

Gaz. No. 10/2018/DTP (Part IV).

This change will come into effect in all records related to me.

Kanjiramkulam,
18-1-2018.

SULOCHANAN. T

NOTIFICATION

I, Archana. A. S, Archana Bhavan, Kaliyikkal, Parasuvaikkal, Parasuvaikkal P. O., Neyyattinkara Taluk, Thiruvananthapuram District, Pin-695 508, do hereby notify for the information of all authorities concerned and the public that my Community which is wrongly entered as Hindu, Ezhuthachan in my S. S. L. C. No. Q 129151 with Register No. 135512 of March 2015, is corrected as Hindu, Chakkala vide Certificate No. A6/24619/17/K. Dis., dated 27-7-2017, issued by the Tahsildar, Neyyattinkara Taluk.

This correction will come into effect in all records related to me.

Parasuvaikkal,
22-1-2018.

ARCHANA. A. S

NOTIFICATION

I, Aromal Viswan. V. L, Aromal Nivas, Malavilakom, Eithukondankani, Amaravila P. O., Neyyattinkara Taluk, Thiruvananthapuram District, Pin-695 122, do hereby notify for the information of all authorities concerned and the public that my Community which is wrongly entered as Hindu, Nadar in my S. S. L. C. No. R 519101 with Register No. 662118 of March 2016, is corrected as Christian, SIUC Nadar vide Certificate No. A6/20053/18/K.Dis., dated 19-1-2018, issued by the Tahsildar, Neyyattinkara Taluk.

This correction will come into effect in all records related to me.

Amaravila,
22-1-2018.

AROMAL VISWAN. V. L

NOTIFICATION

I, Reena. R, Varavuvila Veedu, Kulathoor, Uchakkada P. O., Neyyattinkara Taluk, Thiruvananthapuram District, Pin-695 506, do hereby notify for the information of all authorities concerned and the public that my Community which is wrongly entered as Christian, Nadar in my S. S. L. C. No. 366311 with Register No. 121598 of March 1999, is corrected as Christian, Latin Catholics vide Certificate No. A6/20013/18/K.Dis., dated 17-1-2018, issued by the Tahsildar, Neyyattinkara Taluk.

This correction will come into effect in all records related to me.

Uchakkada,
30-1-2018.

REENA. R

NOTIFICATION

I, Jaya Santhi. J, 'Pavithram', Mannavila, Karode P. O., Neyyattinkara Taluk, Thiruvananthapuram District, Pin-695 506, do hereby notify for the information of all authorities concerned and the public that my Community which is wrongly entered as R. C. X'ian, Nadar in my S. S. L. C. No. 366058 with Register No. 118972 of March 1999, is corrected as Christian, Latin Catholics vide Certificate No. A6/35728/17/K.Dis., dated 17-1-2018, issued by the Tahsildar, Neyyattinkara Taluk.

This correction will come into effect in all records related to me.

Karode,
29-1-2018.

JAYA SANTHI. J

NOTIFICATION

I, Vijitha. V, Ullirumpuvilla Veedu, Irumpil, Neyyattinkara P. O., Neyyattinkara Taluk, Thiruvananthapuram District, Pin-695 121, do hereby notify for the information of all authorities concerned and the public that my Community which is wrongly entered as Hindu, Nadar in my S. S. L. C. No. K-380245 with Register No. 543479 of March 2010, is corrected as Christian, SIUC Nadar vide Certificate No. A6/20034/18/K.Dis., dated 18-1-2018, issued by the Tahsildar, Neyyattinkara Taluk.

This correction will come into effect in all records related to me.

Neyyattinkara,
30-1-2018.

VIJITHA. V

NOTIFICATION

I, Solly. S. K, Narayanathuvila, Muriyankara, Parassala P. O., Neyyattinkara Taluk, Thiruvananthapuram District, Pin-695 502, do hereby notify for the information of all authorities concerned and the public that my Community which is wrongly entered as Christian, Nadar in my S. S. L. C. No. I-271780 with Register No. 107555 of March 2009, is corrected as Christian, SIUC Nadar vide Certificate No. A6/20335/18/K.Dis., dated 29-1-2018, issued by the Tahsildar, Neyyattinkara Taluk.

This correction will come into effect in all records related to me.

Parassala,
30-1-2018.

SOLLY. S. K

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, R. Vijaya Kumaran, Sajin Nivas, Kakkottukuzhi, Kiliyoor, Vellarada P. O., Neyyattinkara Taluk, Thiruvananthapuram District, Pin-695 505, holder of Secondary School Certificate Book No. A 141279 with Register No. 312802 of March 1987, also known as Vijaya Kumar in the Electoral Identity Card No. KYR1313824, dated 23-3-2001, issued by the Electoral Registration Officer, Vilavancode Assembly Constituency, is one and the same person. Hereafter I have changed my name as Vijaya Kumar. R and will sign accordingly.

This change will come into effect in all records related to me.

Vellarada,
27-1-2018.

R. VIJAYA KUMARAN

NOTIFICATION

I, Anju. P. Das, C. P. House, Kanjiramthottam, Kulathoor, Venkadambu P. O., Neyyattinkara Taluk, Thiruvananthapuram District, Pin-695 506, do hereby notify for the information of all authorities concerned and the public that my Community which is wrongly entered as Christian, Nadar Latin Catholic in my S. S. L. C. No. F 503455 with Register No. 569613 of March 2006, is corrected as Christian, SIUC Nadar vide Certificate No. A6/27921/17/K.Dis., dated 18-1-2018, issued by the Tahsildar, Neyyattinkara Taluk.

This correction will come into effect in all records related to me.

Venkadambu,
29-1-2018.

ANJU. P. DAS

NOTIFICATION

I, Shaji. D, Shaji Bhavan, Ozhukupara, Dalumugham P. O., Neyyattinkara Taluk, Thiruvananthapuram District, Pin-695 125, do hereby notify for the information of all authorities concerned and the public that my Community which is wrongly entered as Christian, Nadar Roman Catholic in my S. S. L. C. Book No. G 106119 with Register No. 348156 of March 1994 and Register No. 62042 of March 1995, is corrected as Christian, SIUC Nadar vide Certificate No. A6/20296/18/K.Dis., dated 29-1-2018, issued by the Tahsildar, Neyyattinkara Taluk.

This correction will come into effect in all records related to me.

Dalumugham,
3-2-2018.

SHAJI. D

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Divya. O, 'Saalem', Cherukari, Thirupuram P. O., Neyyattinkara Taluk, Thiruvananthapuram District, Pin-695 133, holder of S. S. L. C. Book No. G 182830 with Register No. 109818 of March 1995, have embraced Hinduism from Christian, Nadar Community as per Suddhi Certificate No. 27801/018, dated 6-2-2018, issued from Aryasamaj Thiruvananthapuram, with the same name. Hereafter I will be a member of Hindu, Nadar Community.

This change will come into effect in all records related to me.

Thirupuram.

DIVYA. O

NOTIFICATION

I, Bindu. J. P, TC 18/13, Omana Nivas, Thelibhagam, Thirumala P. O., Thiruvananthapuram Taluk, Thiruvananthapuram District, Pin-695 006, do hereby notify for the information of all authorities concerned and the public that my Community which is wrongly entered as Hindu, Nadar in my S. S. L. C. Book No. J 123108 with Register No. 289644 of March 1997, is corrected as Christian, SIUC Nadar vide Certificate No. A5-42678/17, dated 3-1-2018, issued by the Tahsildar, Thiruvananthapuram Taluk.

This correction will come into effect in all records related to me.

Thirumala,
19-1-2018.

BINDU. J. P

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Muhammed Shafeek. B, Puthuval Puthan Veedu, Thalaikonam, Karamoodu, Mangalapuram, Thonnakkal P. O., Thiruvananthapuram Taluk, Thiruvananthapuram District, Pin-695 317, holder of S. S. L. C. No. 445165 with Register No. 394472 of March 2000; Higher Secondary Examination (Class XII) Certificate No. HSE 258617 with Register No. 503120 of March 2002, issued from Board of Higher Secondary Examination, Government of Kerala, also known as B. Muhammed Shafeek in the Jeevan Surabhi/Money Back/Jeevan Sanchay Plan Policy No. 782806965, dated 24-7-2003, issued from Life Insurance Corporation of India, Attingal Branch, known as Muhammed Shafeek in the Electoral Identity Card No. BCC1486646, dated 15-3-2011, issued by the Electoral Registration Officer, Chirayinkeezhu LA Constituency, known as Muhammed Shafeek Basheer in the Passport No. J9205940, dated 20-9-2011, issued from Passport Office, Thiruvananthapuram, and known as Shafeek in the Ration Card No. 1103049014 (Sl. No. 2), dated 15-3-2017, issued by the Taluk Supply Officer, Thiruvananthapuram, is one and the same person. Hereafter I have changed my name as Sudheen. B and will sign accordingly.

This change will come into effect in all records related to me.

Thonnakkal,
19-12-2017.

MUHAMMED SHAFEEK. B

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Dippu Sulthan. H, T. C. 52/2009, Tippu Sulthan Palace, Vellayani Junction, Nemom P. O., Thiruvananthapuram Taluk, Thiruvananthapuram District, Pin-695 020, holder of S. S. L. C. No. F 517985 with Register No. 557554 of March 2006; Higher Secondary Examination (Class XII) Certificate No. HSE 399696 with Register No. 4007391 of June 2008, issued from Board of Higher Secondary Examination, Government of Kerala; Bachelor of Medicine and Bachelor of Surgery Degree Certificate with Register No. 110801034 of June 2015, issued from Saveetha University, Chennai, Tamil Nadu; Compulsory Rotatory Resident Internship Certificate Sl. No. 2017/500, dated 6-2-2017, issued from Saveetha Medical College, Chennai, Tamil Nadu; Bachelor of Medicine and Bachelor of Surgery Degree Migration Certificate No. UG615002, dated 17-2-2017, issued from Saveetha University, Chennai, Tamil Nadu; Aadhaar No. 3076 1355 6202, issued from Unique Identification Authority of India; Driving Licence No. 1/8875/2008, dated 1-9-2008, issued by the Asst. LA, Thiruvananthapuram, also known as Dr. Dippu Sulthan. H in the Modern Medicine Practitioner Registration Certificate with Registration No. 61398, date of Registration 14-3-2017, issued from The Travancore-Cochin Council of Modern Medicine, Thiruvananthapuram, known as Dippusulthan in the Permanent Account No. BONPD2037N, issued from Income Tax Department, Government of India, known as Dippusulthan, Hyder Ali in the Medical Registration Certificate with Registration No. 121410, date of Registration 9-2-2017, issued from Tamil Nadu Medical Council, Chennai, known as H. Tippu Sulthan in the Birth Certificate with Registration No. 271, date of Registration 18-7-1990, issued from Sub Registrar Office, Kollamkode, Government of Tamil Nadu, and known as Tippusulthan in the Electoral Identity Card No. UYX0434274, dated 14-1-2014, issued by the Electoral Registration Officer, Nemom LA Constituency, is one and the same person. Hereafter I have changed my name as Tippu Sulthan Hyderali and will sign accordingly.

This change will come into effect in all records related to me.

Nemom,
18-1-2018.

DIPPU SULTHAN. H

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Elsy. V, T. C. 32/305 (1), 'Darul Salam', Kochuveli, Titanium P. O., Thiruvananthapuram Taluk, Thiruvananthapuram District, Pin-695 021, holder of Extract of School Admission Register with Admission No. 5612, date of Admission 22-5-1974, issued from St. Mary's High School, Vettucaud, Thiruvananthapuram, also known as Elsy. V in the Ration Card No. 1101077606 (Sl. No. 1), dated 15-3-2017, issued by the City Rationing Officer South, Thiruvananthapuram; Rural Postal Life Insurance-Gram Santosh (Endowment Assurance) Policy No. R-KL-EA-607397, dated 14-6-2012, issued from Rural Postal Life Insurance, Thiruvananthapuram North Division, Thiruvananthapuram, known as Elsy in the Aadhaar No. 5639 9974 6938, issued from Unique Identification Authority of India; Passport No. N6952927, dated 16-2-2016, issued from Passport Office, Thiruvananthapuram, of my son Muhammed Hashim Kamaludheen, and in the S. S. L. C. No. A 340963 with Register No. 111487 of March 2002, of my son Rajan. K, is one and the same person. I have embraced Islam Religion from Christian, Latin Catholic Mukkuva Community as per Discharge Certificate No. 24/18, dated 18-1-2018, issued from Maunathul Islam Association, Ponnani, Kerala with a new name Faseela. Hereafter I will be a member of Islam Religion and have changed my name as Faseela. V and will sign accordingly.

This change will come into effect in all records related to me.

Titanium,
22-1-2018.

ELSY. V

NOTIFICATION

I, Neethu. S, Kulathinkara Veedu, Kattachalkuzhi, Kattachalkuzhi P. O., Balaramapuram, Thiruvananthapuram Taluk, Thiruvananthapuram District, Pin-695 501, do hereby notify for the information of all authorities concerned and the public that my Community which is wrongly entered as Hindu, Pulaya in my S. S. L. C. No. C 675258 with Register No. 677795 of March 2003, is corrected as Christian, Pulaya vide Certificate No. A5-49333/17, dated 19-1-2018, issued by the Tahsildar, Thiruvananthapuram Taluk.

This correction will come into effect in all records related to me.

Kattachalkuzhi,
29-1-2018.

NEETHU. S

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Sreekuttan. M. S, T. C. 39/1832 (155), Chalai, Karimadam, Manacaud P. O., Thiruvananthapuram Taluk, Thiruvananthapuram District, Pin-695 036, holder of S. S. L. C. No. H 478359 with Register No. 531905 of March 2008; Higher Secondary Examination Certificate No. HSE 029611 with Register No. 6030957 of March 2010, issued from Board of Higher Secondary Examination, Government of Kerala; Aadhaar No. 8996 4738 7656, issued from Unique Identification Authority of India; Ration Card No. 1101062344 (Sl. No. 2), dated 15-3-2017, issued by the City Rationing Officer South, Thiruvananthapuram; Driving Licence No. 1/12198/2013, dated 12-11-2013, issued by the Asst. LA, Thiruvananthapuram; Electoral Identity Card No. YUC0231480, dated 26-6-2015, issued by the Electoral Registration Officer, Thiruvananthapuram Assembly Constituency, have changed my name as Sreeraj Krishnan. M. S and will sign accordingly.

This change will come into effect in all records related to me.

Manacaud,
22-1-2018.

SREEKUTTAN. M. S

NOTIFICATION

I, Pradeep Raj. A. S, S. M. Cottage, T. C. 19/972, Thamalam, Poojappura P. O., Thiruvananthapuram Taluk, Thiruvananthapuram District, Pin-695 012, do hereby notify for the information of all authorities concerned and the public that my minor daughter Tania. P. S, holder of Birth Certificate with Registration No. 411/2002, date of Registration 4-6-2002, issued from Corporation of Thiruvananthapuram; School Certificate with Admission No. 13430, dated 25-1-2018, issued by the Headmistress, Carmel Girls' Higher Secondary School, Thycaud, Thiruvananthapuram; Aadhaar No. 7059 0862 6286, issued from Unique Identification Authority of India, also known as Tania in the Ration Card No. 1102041934 (Sl. No. 3), dated 15-3-2017, issued by the City Rationing Officer North, Thiruvananthapuram, is one and the same person. Hereafter I have changed her name as Tania Christin. P. S.

This change will come into effect in all records related to her.

Poojappura,
30-1-2018.

PRADEEP RAJ. A. S

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Maheen Kannu. S, TC 39/1197, Bismi Nagar, Attakulangara, Chalai P. O., Thiruvananthapuram Taluk, Thiruvananthapuram District, Pin-695 036, holder of Extract of School Admission Register with Admission No. 6045, date of Admission 23-5-1988, issued from Government Central High School, Thiruvananthapuram; Aadhaar No. 7509 6333 3283, issued from Unique Identification Authority of India; Driving Licence No. 1/4871/1995, dated 26-12-2016, issued by the ALA, Thiruvananthapuram; School Certificate with Admission No. 12403, date of Admission 29-5-2012, issued from St. Goretti's H. S. For Girls, Nalanchira, Thiruvananthapuram, of my daughter Ansila. S, also known as Maheen in the Birth Certificate with Registration No. 3852, date of Registration 19-8-2002, issued from Thiruvananthapuram Corporation, of my daughter Ansila. S, known as Maheen. S in the School Certificate with Admission No. 13528, date of Admission 30-5-2016, issued from St. Goretti's H. S. For Girls, Nalanchira, Thiruvananthapuram, of my daughter Nazeela. M; School Certificate with Admission No. 13465, date of Admission 5-5-2016, issued from St. Goretti's H. S. For Girls, Nalanchira, Thiruvananthapuram, of my son Nazeem. M, known as Mahin in the Birth Certificate with Registration No. 15864/2006, date of Registration 5-6-2006, issued from Thiruvananthapuram Corporation, of my son Nazeem. M, and in the Birth Certificate with Registration No. 15865/2006, date of Registration 5-6-2006, issued from Thiruvananthapuram Corporation, of my daughter Nazeela. M, is one and the same person. Hereafter I will be known by the name Maheen Kannu. S only.

This change will come into effect in all records related to me.

Chalai,
27-1-2018.

MAHEEN KANNU. S

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Rajan Nair. K, TC 50/1403, Reshmi Vilasom, Santhivila, Nemom P. O., Thiruvananthapuram District, Pin-695 020, holder of S. S. L. C. Book No. B 94823 with Register No. 376857 of March 1975, also known as Rajan. K in the Aadhaar No. 5339 0722 4115, issued from Unique Identification Authority of India, known as K. Rajan in the S. S. L. C. No. B 481832 with Register No. 672594 of March 2001, of my daughter Reshmi P. Nair; Aadhaar No. 3000 5031 6089, issued from Unique Identification Authority of India, of my wife Pushkala. R; Marriage Certificate with Registration No. 4024/2009, date of Registration 25-11-2009, issued from Corporation of Thiruvananthapuram, of my daughter Reshmi P. Nair, known as Rajan in the Electoral Identity Card No. HFJ1955525, dated 9-2-2006, issued by the Electoral Registration Officer, Nemom LA Constituency, of my daughter Rasmi P. Nair; Permanent Account No. BKJPN6041A, issued from Income Tax Department, Government of India, of my daughter Reshmi P. Nair, known as Rajendrannair. K in the Ration Card No. 1103022997 (Sl. No. 5), dated 15-3-2017, issued by the Taluk Supply Officer, Thiruvananthapuram, known as Rajendran Nair in the Electoral Identity Card No. 001020/137/186318, dated 2-7-1997, issued by the Electoral Registration Officer, Nemom Constituency, and in the Electoral Identity Card No. 001020/137/186247, dated 2-7-1997, issued by the Electoral Registration Officer, Nemom Constituency, is one and the same person. Hereafter I will be known by the name Rajan Nair. K only.

This change will come into effect in all records related to me.

Nemom,
12-2-2018.

RAJAN NAIR. K

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Sobhanakumari. R. K, Sree Bhavan, Valiya Kalungu, Parandode P. O., Aryanad, Nedumangad Taluk, Thiruvananthapuram District, Pin-695 542, holder of S. S. L. C. Book No. 828869 with Register No. 345628 of March 1980, also known as Sobhanakumari in the Marriage Certificate dated 3-4-1988, issued from Taluk Nair Service Society, Nedumangad Taluk, Union, known as Sobhana Rajendran in the Aadhaar No. 3100 7870 8110, issued from Unique Identification Authority of India; Electoral Identity Card No. TZC0316943, dated 6-2-2012, issued by the Electoral Registration Officer, Aruvikkara LA

Constituency, and known as Sobhanarajendran in the Ration Card No. 1105102957 (Sl. No. 2), dated 24-12-2008, issued by the Taluk Supply Officer, Nedumangad, is one and the same person. Hereafter I will be known by the name Sobhana Rajendran only consequent on my marriage.

This change will come into effect in all records related to me.

Parandode,
27-10-2017.

SOBHANAKUMARI. R. K

NOTIFICATION

I, Rejani, Kunnathuvila Puthen Veedu, Alanthara, Venjaramoodu P. O., Nedumangad Taluk, Thiruvananthapuram District, Pin-695 607, do hereby notify for the information of all authorities concerned and the public that my minor daughter Nirmala. R, whose Community which is wrongly entered in her S. S. L. C. No. S 565300 with Register No. 117236 of March 2017 as Hindu, Viswakarma is corrected as Hindu-Vanika Vaisya vide Certificate No. B2-526/18, dated 19-1-2018, issued by the Tahsildar, Nedumangad Taluk.

This correction will come into effect in all records related to her.

Venjaramoodu,
20-1-2018.

REJANI

NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Sheeja Jacob.A, Cherukara House, Ex. Services Men's Colony P. O., Pacha Palode, Nedumangad Taluk, Thiruvananthapuram District, Pin-695 562, holder of S. S. L. C. Book No. B 336232 with Register No. 360857 of March 1989, in the Diploma in General Nursing & Midwifery Certificate with Roll No. 611 of September 1995 issued by the Chairman, Board of Examination for Nurses And Director of Medical Education, Hyderabad, in the Registration Certificate Book No. 86, Sl. No. 4292 and Registration Certificate Book No. 87, Sl. No. 4344 dated 25-9-1996 issued by the Registrar, The Kerala Nurses And Midwives Council, also known as Sheeja Jacob in the Marriage Certificate with Registration No. 03/2010 date of Registration 13-1-2010 issued by the Local Registrar, Peringammala, in the Ration Card No. 1105168049 (at Serial No. 1) issued on 15-3-2017 by the Taluk Supply Officer, Nedumangad and as Sheeja Eby in the Election Identity Card No. XKI1106152 issued on 6-8-2017 by the Electoral Registration Officer, 131, Vamanapuram LA Constituency, in the Aadhaar Card No. 6053 7250 4516 issued by the Unique Identification Authority of India, is one and the same person. Hereafter I will be known by the name Sheeja Eby only consequent on my marriage.

This change will come into effect in all records related to me.

Pacha Palode,
20-1-2018.

SHEEJA JACOB.A

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Simi Simon, ASN House, Ambanad, Mancha P. O., Nedumangad Taluk, Thiruvananthapuram District, Pin-695 541, holder of S. S. L. C. No. 344276 with Register No. 290097 of March 1999; Computer Engineering Diploma Certificate Sl. No. 104709 with Register No. 81130507 of April 2004, issued from State Board of Technical Education, Government of Kerala; National Trade Certificate No. 040977, dated 30-3-2007, issued from National Council for Vocational Training Ministry of Labour and Employment, Government of India; Bachelor of Technology in Engineering (B. Tech.) Degree Certificate No. 171616 with Register No. JYAECS058 of June 2008, issued from University of Calicut; Aadhaar No. 2636 1917 7285, issued from Unique Identification Authority of India; Driving Licence No. 21/9346/2013, dated 31-12-2013, issued by the ALA, Nedumangad; Permanent Account No. FOKPS9305P, issued from Income Tax Department, Government of India; Passport No. P5141389, dated 3-3-2017, issued from Passport Office, Thiruvananthapuram; Birth Certificate with Registration No. 11/2010, date of Registration 2-6-2010, issued from Thiruvananthapuram Corporation, of my son Riyan Mohammed. S; Birth Certificate with Registration No. 9187/2016, date of Registration 26-4-2016, issued from Thiruvananthapuram Corporation, of my daughter Ridha Nasrin. S, also known as Simi in the Electoral Identity Card No. GVQ1646074, dated 21-1-2003, issued by the Electoral Registration Officer, Chelakkara LA Constituency, is one and the same person. I have embraced Islam Religion from Christian, Cheramar Community as per Discharge Certificate No. 3921, dated 21-2-2009 issued from Therbiyathul Islam Sabha, Mukhadar, Kozhikode with a new name Simi Nasrin. Hereafter I will be a member of Islam Religion and will be known by the name Simi Nasrin and will sign accordingly.

This change will come into effect in all records related to me.

Mancha,
23-12-2017.

SIMI SIMON

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Bhagavathy. S. R, Melemanam Moodu Kattckal Veedu, Cherukulam, Changa P. O., Vellanad, Nedumangad Taluk, Thiruvananthapuram District, Pin-695 542, holder of S. S. L. C. No. N 086127 with Register No. 111076 of

March 2013; Higher Secondary Examination Certificate No. HSE 2/2015/036602 with Register No. 2034542 of March 2015, issued from Board of Higher Secondary Examination, Government of Kerala; Desk Top Publishing Course Certificate No. 18312, dated 8-7-2014, issued from Centre For Science & Technology Entrepreneurship Development, Government of Kerala; Birth Certificate with Registration No. 4633/1996, date of Registration 30-4-1996, issued from Corporation of Thiruvananthapuram, Aadhaar No. 5888 7732 4577, issued from Unique Identification Authority of India; Ration Card No. 1105188899 (Sl. No. 3), dated 15-3-2017, issued by the Taluk Supply Officer, Nedumangad; Electoral Identity Card No. TZC0907634, dated 23-10-2015, issued by the Electoral Registration Officer, Aruvikkara Assembly Constituency, have changed my name as Archana S. R and will sign accordingly.

This change will come into effect in all records related to me.

Changa,
7-9-2017.

BHAGAVATHY. S. R

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Suseela Amma. K, P. G. Sadanam, Puliyoorkonam P. O., Varkala Taluk, Thiruvananthapuram District, Pin-695 604, holder of Extract of School Admission Register with Admission No. 25, date of Admission 19-5-1969, issued from Government Vocational Higher Secondary School, Kadakkal; Aadhaar No. 9981 4645 6539, issued from Unique Identification Authority of India, also known as Suseelamma. K in the S. S. L. C. No. A 337892 with Register No. 386112 of March 2000, of my daughter Vinaya. G. S, known as K. Suseelamma in the Ration Card No. 1171029662 (Sl. No. 1), dated 15-3-2017, issued by the Taluk Supply Officer, Varkala, known as Suseela Amma in the Electoral Identity Card No. AKE0837864, dated 23-10-2015, issued by the Electoral Registration Officer, Varkala Assembly Constituency, known as Leelamma. K in the Pension Certificate with Regimental No. 6639037, of my husband Parameswaran Pillai. G. Pillai, and in the Pension Payment Order No. S/20525/85, issued from Office of the C. D. A. (Pensions), Allahabad, of my husband Parameswaran Pillai. G. Pillai, is one and the same person. Hereafter I will be known by the name Leelamma. K only and will sign accordingly.

This change will come into effect in all records related to me.

Puliyoorkonam,
30-1-2018.

SUSEELA AMMA. K

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Shinu. B. Chandran, 'Sree Sailam', Neyyardam, Kallikkad, Neyyardam P. O., Thiruvananthapuram District, Pin-695 572, holder of S. S. L. C. No. C 495128 with Register No. 127240 of March 2002; Higher Secondary Examination (Class XII) Certificate No. HSE 0004676 with Register No. 1011726 of March 2004, issued from Board of Higher Secondary Examination, Government of Kerala; Provisional National Trade Certificate Serial No. 00261 with Roll No. A01005012 of July 2006, issued from Industrial Training Department, Government of Kerala; Aadhaar No. 3634 1007 7170, issued from Unique Identification Authority of India; Electoral Identity Card No. SIE0022582, dated 17-9-2008, issued by the Electoral Registration Officer, Parasala L.A. Constituency; Ration Card No. 1170074348 (Sl. No. 1), dated 15-3-2017, issued by the Taluk Supply Officer, Kattakkada; Marriage Certificate with Registration 6/07, date of Registration 3-4-2007, issued from Kallikkad Grama Panchayat, also known as Shinu Rajesh in the Passport No. M8313497, dated 13-4-2015, issued from Passport Office, Thiruvananthapuram, is one and the same person. Hereafter I will be known by the name Shinu Rajesh only consequent on my marriage.

This change will come into effect in all records related to me.

Neyyardam,
30-1-2018.

SHINU. B. CHANDRAN

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Baiju. S. J, 'Snehatheeram', Malachammal, Therivila, Moongode P. O., Kattakada Taluk, Thiruvananthapuram District, Pin-695 573, holder of S. S. L. C. No. K 199390 with Register No. 434092 of March 1998, have embraced Hinduism from Christian, Sambavar Community as per Suddhi Certificate No. 27769/018, dated 13-1-2018, issued from Aryasamaj, Thiruvananthapuram with the same name.

It is further notified that my minor son Adhithyan. B. S, holder of Abstract of School Admission Register with Admission No. 2848, date of Admission 8-4-2014, issued from Kannasa Mission High School, Peyad, Thiruvananthapuram, has embraced Hinduism from Christian, Sambavar Community as per above Suddhi Certificate with the same name. Hereafter we will be members of Hindu, Sambavar Community.

The above changes will come into effect in all records related to us.

Moongode,
17-1-2018.

BAIJU. S. J

NOTIFICATION

I, Subi. E. S, Jobi Villa, Kavalloor, Keezharoor P. O., Kattakada Taluk, Thiruvananthapuram District, Pin-695 124, do hereby notify for the information of all authorities concerned and the public that my Community which is wrongly entered as Christian, Cheramar (SIUC) in my S. S. L. C. No. F 605198 with Register No. 569307 of March 2006, is corrected as Christian, Cheramar converted to Christianity (OEC) vide Certificate No. A5-1/9254/17/K.Dis., dated 19-12-2017, issued by the Tahsildar, Kattakada Taluk.

This correction will come into effect in all records related to me.

Keezharoor,
23-1-2018.

SUBI. E. S

NOTIFICATION

I, Manuja. P, Plavila Puthen Veedu, Choozhattukotta, Malayam P. O., Kattakada Taluk, Thiruvananthapuram District, Pin-695 571, do hereby notify for the information of all authorities concerned and the public that my Community which is wrongly entered as Hindu, Velan in my S. S. L. C. No. D 551601 with Register No. 244129 of March 2004, is corrected as Hindu-Velaan vide Certificate No. A5-10530/17/K.Dis., dated 28-6-2017, issued by the Tahsildar, Kattakada Taluk.

This correction will come into effect in all records related to me.

Malayam,
23-1-2018.

MANUJA. P

NOTIFICATION

I, Gidhin. M. P, Prabha House, Kaithakonam, Kattakkada P. O., Kattakkada, Thiruvananthapuram, Pin-695 572, do hereby notify for the information of concerned authorities and public that my Community which is wrongly entered as Hindu-Vanika Chetty in my S. S. L. C. Book No. K 477542 with Register No. 539847 of March 2010 is corrected as Hindu-Vaniyan vide Certificate No. A5-122/17/K.Dis., dated 4-5-2017 issued by the Tahasildar, Taluk Office, Kattakada.

This correction will come into effect in all records related to me.

Kattakada,
30-1-2018.

GIDHIN. M. P

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Binikumari. K. S, Bins Villa, Kuvalassery P. O., Kattakada Taluk, Thiruvananthapuram District, holder of S. S. L. C. No. 369577 with Register No. 131600 of March 1999, have embraced Christianity from Hindu, Cheramar Community as per Baptism Certificate dated 10-2-2018, issued from The Salvation Army Church Headquarters, Kattakada, Thiruvananthapuram with the same name. Hereafter I will be a member of Christian, Cheramar Community.

This change will come into effect in all records related to me.

Kuvalassery
14-2-2018.

_____ **BINIKUMARI. K. S**

NOTIFICATION

I, Sajitha. K, Sujitha Nivas, Poothakulam, Kalakkode P. O., Kollam Taluk, Kollam District, Pin-691 302, do hereby notify for the information of all authorities concerned and the public that my Community which is wrongly entered as Hindu, Chettiyar in my S. S. L. C. No. M 303093 with Register No. 517501 of March 2012, is corrected as Hindu-Vanika Vaisya vide Certificate No. K.Dis. 887/18/B7, dated 18-1-2018, issued by the Tahsildar, Kollam Taluk.

This correction will come into effect in all records related to me.

Kalakkode,
25-1-2018.

_____ **SAJITHA. K**

NOTIFICATION

I, Paramasivan. A, Peoples Nagar-93, Near Fire Station, Kadappakkada P. O., Kollam Taluk, Kollam District, Pin-691 001, do hereby notify for the information of all authorities concerned and the public that my Community which is wrongly entered as Hindu, Mudaliyar in my S. S. L. C. No. K-242703 with Register No. 498328 of March 2010, is corrected as Hindu, Senaithalaivar vide Certificate No. KDis. 29056/17/B7, dated 22-1-2018, issued by the Tahsildar, Kollam Taluk.

This correction will come into effect in all records related to me.

Kadappakkada,
27-1-2018.

_____ **PARAMASIVAN. A**

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Anoop S Kumar, Pournami, Neduvathoor, Neeleswaram P. O., Kottarakkara Taluk, Kollam District, Pin-691 505, holder of S. S. L. C. No. G 146659 with Register No. 178385 of March 2007; Higher Secondary Examination (Class XII) Certificate No. HSE A 044904 with Register No. 5041119 of March 2009, issued by the Secretary Board of Higher Secondary Examinations Government of Kerala; Birth Certificate with Registration No.1895/91 date of Registration 24-12-1991, issued by the Registrar of Births and Deaths, Elampalloor Grama Panchayat; Aadhaar No. 9637 5919 7200 issued from the Unique Identification Authority of India; Election Identity Card No. XCR0227983 dated 23-10-2015, issued by the Electoral Registration Officer, Kottarakkara Assembly Constituency; Permanent Account No. DIUPK2045C issued from the Income Tax Department, Government of India; Driving Licence No. 24/7816/2012 dated 14-12-2012, issued by the Asst. LA, Kottarakkara, and known as Anoop Kumar in the Ration Card No. 1208089176 dated 15-3-2017, issued by the Taluk Supply Officer, Kottarakkara is one and the same person. Hereafter I have changed my name as Arjun S Kumar and will sign accordingly.

This change will come into effect in all records related to me.

Neduvathoor,
16-1-2018.

_____ **ANOOP S KUMAR**

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Anju. A, Thottathil Veedu, Thevalappuram, Vendar P. O., Kottarakkara Taluk, Kollam District, Pin-691 507, holder of S. S. L. C. No. I-273294 with Register No. 164148 of March 2009, have embraced Hinduism from Christian, Pulaya Community as per Suddhi Certificate No. 27778/018, dated 20-1-2018, issued from Aryasamaj, Thiruvananthapuram, with the same name. Hereafter I will be a member of Hindu, Pulaya Community.

This change will come into effect in all records related to me.

Vendar,
20-1-2018.

_____ **ANJU. A**

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Manju. A, Thottathil Veedu, Thevalappuram, Vendar P. O., Kottarakkara Taluk, Kollam District, Pin-691 507, holder of S. S. L. C. No. L 126570 with Register No. 170508 of March 2011, have embraced Hinduism from Christian, Pulaya Community as per Suddhi Certificate No. 27779/018, dated 20-1-2018, issued from Aryasamaj, Thiruvananthapuram, with the same name. Hereafter I will be a member of Hindu, Pulaya Community.

This change will come into effect in all records related to me.

Vendar,
20-1-2018.

MANJU. A

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Robertmone. P, Mukaluvila Puthen Veedu, Kattampally, Thudayannoor P. O., Kadakkal, Kottarakkara Taluk, Kollam District, Pin-691 536, presently working as Senior Clerk in the Office of the Deputy Commissioner, State Goods and Services Tax Department, Idukki at Kattappana, holder of S. S. L. C. Book No. G 442522 with Register No. 315293 of March 1994, also known as Robert Mon. P in the Pre-Degree Examination Pass Certificate Sl. No. 3329 with Register No. 76058 of March 1997, issued from University of Kerala; Permanent Account No. BTVPP8712P, issued from Income Tax Department, Government of India; Driving Licence No. 25/2510/2009, dated 17-9-2009, issued by the Asst. LA, Punalur, known as Robert Mone. P in the Electoral Identity Card No. FWD2672004, dated 9-1-2016, issued by the Electoral Registration Officer, Idukki Assembly Constituency; Aadhaar No. 8575 4399 0728, issued from Unique Identification Authority of India, known as Robertmone Pappachen in the Passport No. G5811943, dated 11-1-2008, issued from Passport Office, Thiruvananthapuram, and known as Roberta Mon. P in the Ration Card No. 1208052742 (Sl. No. 3), dated 15-3-2017, issued by the Taluk Supply Officer, Kottarakkara, is one and the same person. Hereafter I have changed my name as Robert. P.

This change will come into effect in all records related to me.

Thudayannoor,
31-1-2018.

ROBERTMONE. P

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Mariyamma. S, Palavila Puthenveedu, Manjakala P. O., Pathanapuram Taluk, Kollam District, Pin-691 508, holder of Extract of School Admission Register with Admission No. 11820, date of Admission 19-5-1978, issued by the Headmistress, Government Higher Secondary School, Punalur, Kollam, also known as Latha Daniel in the Marriage Certificate dated 16-1-2017, issued from Mar Semavoon Desthuni Orthodox Church, Manjakala; Aadhaar No. 4913 9960 2292, issued from Unique Identification Authority of India; Permanent Account No. CEFPD5628Q, issued from Income Tax Department, Government of India; Ration Card No. 1209008916 (Sl. No. 1), dated 15-3-2017, issued by the Taluk Supply Officer, Pathanapuram; Passport No. P5358531, dated 14-3-2017, issued from Passport Office, Thiruvananthapuram; S. S. L. C. No. E 173953 with Register No. 499565 of March 2005, of my son Dilu Daniel, and known as Latha in the Electoral Identity Card No. AJE0487298, dated 22-5-2015, issued by the Electoral Registration Officer, Pathanapuram Assembly Constituency, is one and the same person. Hereafter I will be known by the name Latha Daniel only consequent on my marriage and will sign accordingly.

This change will come into effect in all records related to me.

Manjakala,
20-1-2018.

MARIYAMMA. S

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Indiradevi. D, Valiya Eramathu Veedu, Ambalanirappu P. O., Thalavoor (Via), Pathanapuram Taluk, Kollam District, Pin-691 508, holder of S. S. L. C. Book No. A 589747 with Register No. 215712 of April 1974; Aadhaar No. 6498 6845 6276, issued from Unique Identification Authority of India, also known as Indiradevi in the Electoral Identity Card No. AJE0540559, dated 11-6-2015, issued by the Electoral Registration Officer, Pathanapuram Assembly Constituency, known as Indiradevi Devakiamma in the Permanent Account No. CXGPD5601M, issued from Income Tax Department, Government of India, and known as Indira Devi Unnithan in the Pension Payment Order No. AF/S/C/54/81, issued from Office of the CCDA (Pension) Allahabad, of my husband V. K. S. Unnithan (Ex-No. 279519), is one and the same person. Hereafter I will be known by the name Indiradevi. D only.

This change will come into effect in all records related to me.

Ambalanirappu,
29-1-2018.

INDIRADEVI. D

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Sambhu Sreelekshmi Gopal, K. I. P. Quarters E-4, Nellippally P. O., Punalur Taluk, Kollam District, Pin-691 331, holder of Secondary School Examination (Session : 2012-14) Grade Sheet cum Certificate of Performance S. No. SSE/2014/0967668 with Roll No. 4191249, dated 19-5-2014, issued from Central Board of Secondary Education, Delhi; All India Senior School Certificate Examination, 2016 Marks Statement S. No. SSCE/2016/1198599 with Roll No. 4818194, dated 21-5-2016, issued from Central Board of Secondary Education, Delhi, also known as Sambhu. S. L. G. in the Aadhaar No. 3280 0635 5350, issued from Unique Identification Authority of India and known as Sambhu in the Ration Card No. 1272063738 (Sl. No. 2), dated 15-3-2017, issued by the Taluk Supply Officer, Punalur, is one and the same person. Hereafter I have changed my name as Vishnu. V. B and will sign accordingly.

This change will come into effect in all records related to me.

Nellippally,
27-1-2018.

SAMBHU SREELEKSHMI GOPAL

ERRATUM NOTIFICATION

In the notification regarding change of Name and Religion published in the Kerala Gazette No. 49, dated 12-12-2017 (Part IV, Page No. 519) is wrongly mentioned my new name as Ayish, instead of Ayisha. It is hereby corrected to read my new name as Ayisha.

This correction will come into effect in all records related to me.

Punalur,
6-2-2018.

AYISH

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Sheeva. R, Chinnamthoppil, Muthukulam South P. O., Karthikapally Taluk, Alappuzha District, Pin-690 506, holder of S. S. L. C. Book No. E 354954 with Register No. 175501 of March 1992; Hindi Bhooshan Examination Certificate with Register No. 994 of February 1993, issued from Kerala Hindi Prachar Sabha, Thiruvananthapuram; Hindi Sahityacharya Examination Certificate with Register No. 839 of February 1994, issued from Kerala Hindi Prachar Sabha, Thiruvananthapuram; Typewriting Hindi Lower Examination Certificate Serial No. M 010062 with Register No. 35657 of July 1997, issued from Board of

Technical Examinations, Government of Kerala; Typewriting English Lower Examination Certificate Serial No. M 010187 with Register No. 35799 of July 1997, issued from Board of Technical Examinations, Government of Kerala; Typewriting Hindi Higher Examination Certificate Serial No. M 073543 with Register No. 10526 of February 1998, issued from Board of Technical Examinations, Government of Kerala; Driving Licence No. 29/5497/2011, dated 19-11-2011, issued by the Asst. LA, Kayamkulam; Jeevan Anand (with Profits) (with Accident Benefit) Policy No. 395122451, dated 31-8-2010, issued from Life Insurance Corporation of India, Kayamkulam Branch, also known as Sheeba in the Aadhaar No. 8868 5140 5081, issued from Unique Identification Authority of India; Electoral Identity Card No. KL/16/104/183408, dated 14-8-1998, issued by the Electoral Registration Officer, Kayamkulam Constituency and in the Ration Card No. 1420041657 (Sl. No. 1), dated 15-3-2017, issued by the Taluk Supply Officer, Karthikapally, is one and the same person. Hereafter I have changed my name as Sheeba. R and will sign accordingly.

This change will come into effect in all records related to me.

Muthukulam,
18-11-2017.

SHEEVA. R

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Jishnu. S, Kattumpuram Veli, Vandanam P. O., Alappuzha District, Pin-688 005, holder of S. S. L. C. No. L.364858 with Register No. 202563 of March 2011, Higher Secondary Examination Certificate No. HSE. 2/2014/525894 with Register No. 1509865 of June 2014 issued from Board of Higher Secondary Examination, Govt. of Kerala, Election Identity Card No. XEE 0578179, dated 18-4-2015 issued by the Electoral Registration Officer, Ambalappuzha Constituency, Driving Licence No. 4/7432/2013, dated 2-1-2014 issued from Asst. Licensing Authority, Alappuzha and also known as Jishnu in the Aadhaar Card with No. 8235 9539 4581 issued from Unique Identification Authority of India, in the Ration Card No.1418075231 dated 24-12-2008 issued from Taluk Supply Office, Ambalappuzha is one and the same person. I have embraced Islam Religion from Hindu Mannan Community with the name Jasim. S vide Discharge Certificate No. 163/17, dated 6-4-2017 issued from Maunathul Islam Association, Ponnani. Hereafter I will be a member of Islam Religion, will be known by the name Jasim. S and will sign accordingly.

This change will come into effect in all records related to me.

Vandanam,
3-10-2017.

JISHNU. S

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Annamma. K. C, Kottarathil Kizhakkethil, Mankottachira, Pandankary P. O., Edathua, Pin-689 721, holder of S. S. L. C. Book No. 238978 with Register No. 30077 of March 1977, Aadhaar Card with No. 3973 7852 9973, dated 10-10-2017 issued from Unique Identification Authority of India, Election Identity Card No. TNL0801209, dated 6-8-2017 issued by the Electoral Registration Officer, Kuttanad LA Constituency, Ration Card No. 1419011979 (Sl. No. 4), dated 15-3-2017 issued from Taluk Supply Officer, Kuttanad, also known as Annamma. K. C. (Lilly) in the Marriage Certificate Sl. No. 25 with Ref. No. 811, issued from St. Mary's Orthodox Church, Pandankary and also known as Lilly Thomas in the Birth Certificate of my daughter Nisha Thomas with Registration No. 1175/89, date of Registration 7-8-1989, issued from Pallippad Grama Panchayat is one and the same person. Hereafter I will be known by the name Lilly Thomas only and will sign accordingly.

This change will come into effect in all records related to me.

Edathua,
15-1-2018.

ANNAMMA. K. C

NOTIFICATION

I, Abhilash, Sagar (H), Kandiyoore, Thattarambalam P. O., Mavelikkara, Alappuzha District, Pin-690 103, do hereby notify for the information of all authorities concerned and the public that I have changed the name of my minor daughter Rithu. A, holder of Birth Certificate with Registration No. 33/03, date of Registration 14-2-2003 issued from Mulakuzha Grama Panchayat, School Certificate with Admission No. 1261 issued on 29-12-2017 from Kendriya Vidyalaya in NTPC Kayamkulam, Aadhaar Card with No. 3243 7471 8592 issued from Unique Identification Authority of India, as Rithu A Nair.

I further notify that I have changed the name of my minor son Rishi. A, holder of Birth Certificate with Registration No. 1737/2010 date of Registration 19-7-2010 issued from Oachira Grama Panchayat, School Certificate with Admission No. 1967 issued on 5-12-2017 from Kendriya Vidyalaya in NTPC Kayamkulam, Aadhaar Card with No. 7880 8413 0908 issued from Unique Identification Authority of India as Rishi A. Nair.

These changes will come into effect in all records related to them.

Kandiyoore,
10-1-2018.

ABHILASH

NOTIFICATION

I, R. Sathesh, Mullackal House, Thiruvanchoor P. O., Kottayam-686 019, do hereby notify for the information of all authorities concerned and the public that the Community which is wrongly entered as Christian Roman Catholic in the S. S. L. C. No. S 603004, Register Number 227613 of March 2017 of my daughter Sharmi. S is corrected as Hindu Nadar vide Certificate No. B1-16333/2017(08), dated 5-1-2018, issued by Tahsildar, Kottayam.

This correction will come into effect in all records related to her.

Thiruvanchoor,
8-1-2018.

R. SATHESH

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Sreejamol. K. Johnson, Puthenparambil House, Ambedhkar Nagar, Collectorate P. O., Kottayam-686 002, holder of Birth Certificate with Registration No. 2050/89, date of Registration 31-10-1989, issued by Registrar, Births & Deaths, Kottayam Municipality, S. S. L. C. No. E 456584 with Register No. 327856 of March 2005, Higher Secondary Examination Certificate with No. HSE 252415, Register No. 3098622 of March 2007 and No. HSE 272808, Register No. 3098622 of June 2007 (SAY), issued by Board of Higher Secondary Examination, Govt. of Kerala, Degree of Bachelor of Arts Certificate with Register No. 832030 of March 2010 issued from Mahatma Gandhi University, Kottayam, Aadhaar Card No. 6244 3644 1740, issued by Unique Identification Authority of India, Election Identity Card No. MBZ1787217, dated 3-10-2016, issued by Electoral Registration Officer, Kottayam LA Constituency, PAN Card No. ARXPJ7193H, issued from Income Tax Department, Govt. of India, Travel and Tourism Certificate dated 15-7-2008, issued from BCM College, Kottayam and also known as Sreejamol in the Ration Card No. 1523070200 (Sl. No. 3), dated 15-3-2017, issued by Taluk Supply Officer, Kottayam is one and the same person. Hereafter I have changed my name as Meera Johnson and will sign accordingly.

This change will come into effect in all records related to me.

Collectorate,
15-1-2018.

SREEJAMOL. K. JOHNSON

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Sarath Babu, Kizhakkapparampil House, Muttappally P. O., Kottayam-686 510, holder of S. S. L. C. No. K 240335 with Register No. 419429 of March 2010, have embraced Hinduism from Christian, Sambavar Community as per Suddhi Certificate No. 27659/017, dated 7-11-2017, issued from Aryasamaj, Trivandrum with the same name. Hereafter I will be a member of Hindu, Sambavar Community.

This change will come into effect in all records related to me.

Muttappally,
18-1-2018.

SARATH BABU

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Lissy Jose, Kulangarachira House, Chennad P. O., Meenachil Taluk, Kottayam District, Pin-686 581, holder of Extract of School Admission Register with Admission No. 1869, date of Admission 18-5-1977 issued by the Headmaster, St. Maria Goretti's High School, Chennad, Electoral Identity Card No. TT D0702340, dated 22-4-2016 issued by the Electoral Registration Officer, Poonjar Assembly Constituency, Aadhaar Card No. 8966 6188 1565 issued by Unique Identification Authority of India, in the S. S. L. C. of my daughter Aleena Mathew with No. S 512761, Register No. 213322 of March 2017, in the Birth Certificate of my daughter Aleena Mathew with Registration No. 1516/2001, date of Registration 8-3-2001 issued by the Registrar of Birth and Death, Arpookkara Grama Panchayat and also known as Lissy Joseph in the Ration Card No. 1527090059 (Sl. No. 1), dated 15-3-2017 issued by the Taluk Supply Officer, Meenachil is one and the same person. I have embraced Hinduism from Christian, Cheramar Community vide Suddhi Certificate No. 642, dated 27-7-2017, issued by Sreeramadasamission Universal Society, Sreekandapuram with a new name Sindhu. K. Hereafter I will be a member of Hindu, Cheramar Community and will be known by the name Sindhu. K and will sign accordingly.

It is further notified that my minor daughter Aleena Mathew, holder of S. S. L. C. No. S 512761, Register No. 213322 of March 2017, Birth Certificate with Registration No. 1516/2001, date of Registration 8-3-2001, issued from Arpookkara Grama Panchayat, Ration Card No. 1527090059 (Sl. No. 2) dated 15-3-2017 issued by Taluk Supply Officer, Meenachil, Aadhaar Card No. 3596 9929 7221 issued by Unique

Identification Authority of India, have embraced Hinduism from Christian, Cheramar Community vide Suddhi Certificate No. 643, dated 27-7-2017, issued by Sreeramadasamission Universal Society, Sreekandapuram, Trivandrum with a new name Soorya K. S. Hereafter she will be a member of Hindu, Cheramar Community and will be known by the name Soorya K. S.

These changes will come into effect in all records related to us.

Chennadu,
10-1-2018.

LISSY JOSE

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Elsamma Thomas. K, Chengalath House, Kodumpidi P. O., Meenachil Taluk, Kottayam-686 651, holder of S. S. L. C. Book No. 546773 with Register No. 202549 of March 1978 and as Elsamma George in the Aadhaar Card No. 7460 5927 0581, issued by Unique Identification Authority of India, Election Identity Card No. BRG1216951, issued by Electoral Registration Officer, Pala Constituency, PAN Card No. CKTPG8654B, issued from Income Tax Department, Govt. of India and as Elsa in the S. S. L. C. No. K 118271, Register No. 412205 of March 2010 of my daughter Denna Ann George and as Elsamma Thomas in the Birth Certificate of my son Dominic Jose George with Registration No. 814/2007, date of Registration 14-9-2007, issued by Secretary and Registrar of Births & Deaths, Bharananganam Grama Panchayath and as Elsa George in the Birth Certificate, S. S. L. C. and Passport of my daughter Dona Maria George with Registration No. 791/1989, date of Registration 22-4-1989, issued by Secretary & Registrar of Births & Deaths, Chirakkadavu Grama Panchayat, S. S. L. C. No. D 138492, Register No. 508050 of March 2004 and Passport No. J 4743057, dated 14-5-2011, issued by the Regional Passport Officer, Cochin and Birth Certificate of my daughter Denna Ann George with Registration No. 82/94, date of Registration 30-6-1994, issued by Registrar of Births & Deaths, Elikulam Grama Panchayat and also known as Elsamma in the Marriage Certificate No. 1175, dated 8-1-2018, issued from St. Antony's Church Chengalam, in the Ration Card No. 1527102883 (Sl. No. 1), dated 15-3-2017, issued by Taluk Supply Officer, Meenachil is one and the same person. Hereafter I have changed my name as Elsa George only consequent on my marriage and will sign accordingly.

This change will come into effect in all records related to me.

Kodumpidi,
16-1-2018.

ELSAMMA THOMAS. K

NOTIFICATION

I, Asha. K, Madathilplamparambu House, Thrikodithanam P. O., Changanacherry, Kottayam-686 105, do hereby notify for the information of all authorities concerned and the public that my Community which is wrongly entered as Hindu Chetty in my S. S. L. C. Book No. K 469602 with Register No. 490598 of March 1998 is corrected as Hindu Nair vide Certificate No. 86/C1/2018/K.Dis., dated 4-1-2018, issued by Tahsildar, Changanacherry.

This correction will come into effect in all records related to me.

Thrikodithanam,
8-1-2018.

ASHA. K

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Jayasree K. P, Kulathunkal House, Nedumkunnam P. O., Changanacherry, Kottayam-686 542, holder of S. S. L. C. Book No. B 323138 with Register No. 283345 of March 1989, issued by Department of General Education, Kerala State, have embraced Christian Religion from Hindu, Cheramar Community as per Baptism Certificate dated 3-1-2018, issued from The Indian Pentecostal Church of God, Hebron, Kumbanad with the same name. Hereafter I will be a member of Christian Religion.

This change will come into effect in all records related to me.

Nedumkunnam,
11-1-2018.

JAYASREE K. P

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Athira. G, Kalluthottipurayidom House, Mundakayam P. O., Kanjirappally, Kottayam-686 513, holder of S. S. L. C. No. K 271309 with Register No. 408862 of March 2010, have embraced Hinduism from Christian, Cheramar Community as per Suddhi Certificate No. 27640/017, dated 27-10-2017, issued from Aryasamaj, Trivandrum with the same name. Hereafter I will be a member of Hindu, Cheramar Community.

This change will come into effect in all records related to me.

Mundakayam,
9-1-2018.

ATHIRA. G

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Kochumon T. M, Thykoottathil House, Velanilam P. O., Kanjirappally, Kottayam-686 514, holder of Extract of School Admission Register with Admission No. 14462, date of Admission 28-5-1988, issued by Headmistress, C. M. S. High School, Mundakayam, have embraced Hinduism from Christian, Cheramar Community as per Suddhi Certificate No. 27747/018, dated 5-1-2018, issued from Aryasamaj, Trivandrum with the same name. Hereafter I will be a member of Hindu, Cheramar Community.

This change will come into effect in all records related to me.

Velanilam,
9-1-2018.

KOCHUMON T. M

NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Lissy Bincy Fernandez, X/1334 B, Puthalath House, Amaravathy, Fort Kochi P. O., Ernakulam District, Pin-682 001, holder of S. S. L. C. No. Q 225070 with Register No. 266359 of March 2015, Higher Secondary Examination Certificate No. HSE 2/2017/175926 with Register No. 4177949 of March 2017 issued from the Board of Higher Secondary Examination, Govt. of Kerala, Birth Certificate with Registration No. 2915/1999 date of Registration 17-8-1999 issued from Kodungallur Municipality, Aadhaar Card No. 6914 3806 6040 issued from the Unique Identification Authority of India, have embraced Islam Religion from Christian Anglo Indian Community vide Discharge Certificate No. C 540/17 dated 19-10-2017 issued from the Maunathul Islam Association, Ponnani with a new name Ayisha. Hereafter I will be a member of Islam Religion and have changed my name as Ayisha and will sign accordingly.

This change will take effect in all records related to me.

Fort Kochi,
22-1-2018.

LISSY BINCY FERNANDEZ

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Siabu. V. K., Vavaraparambil, Vennala P. O., Ernakulam District, Pin-682 028, holder of S. S. L. C. Book No. A 098315 with Register No. 358430 of March 1979, Driving License No. 7/2140/1988 dated 1-12-2017 issued by Asst. LA Ernakulam, also known as Shihab in the Election Identity Card No. TWH0307405 dated 25-3-2011 issued by Electoral Registration Officer, Thrikkakara LA Constituency, in the Ration Card No. 1732054707 dated 15-3-2017 issued by City Rationing Officer, Ernakulam, known as V. K. Shihab in the Aadhaar Card No. 7486 1158 3096 issued from Unique Identification Authority of India is one and the same person. Hereafter I have changed my name as Shihab. V. K.

This change will come into effect in all records related to me.

Vennala,
25-1-2018.

SIABU. V. K.

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Jayakumar. Y, House No. 33/3211 H, Srav 015, Surya Lane I, Vennala P. O., Kanayannoor Taluk, Ernakulam District, Pin-682 028, holder of S. S. L. C. Book No. A 907563 and Volume-II Book No. 9874 with Register No. 73999 of March 1978, also known as Jayakumar Jacob in the Aadhaar No. 4619 8059 9826, issued from Unique Identification Authority of India; Electoral Identity Card No. FVM1103324, dated 21-10-2016, issued by the Electoral Registration Officer, Thrikkakara Assembly Constituency; Driving Licence No. 1/8416/2002, dated 14-9-2017, issued by the Asst. LA Thiruvananthapuram; Permanent Account No. AEFPJ3415H, issued from Income Tax Department, Government of India; Aadhaar No. 3385 1688 5164, issued from Unique Identification Authority of India, of my wife Philomina; Electoral Identity Card No. FVM1103332, dated 21-10-2016, issued by the Electoral Registration Officer, Thrikkakara Assembly Constituency, of my wife Philomina. D; S. S. L. C. No. A 310528 with Register No. 409099 of

March 2000, of my daughter Lidhiya Jayan; Permanent Account No. FBHPS0099J, issued from Income Tax Department, Government of India, of my daughter Lydia Vinod Sarasam; Passport No. N4470908, dated 6-11-2015, issued from Regional Passport Office, Mumbai, of my daughter Lydia Jacob, and known as Jeyakumar Jacob in the Driving Licence No. TN37 20070016965, dated 18-10-2007, issued by the Asst. Licensing Authority, RTO Coimbatore (South), Tamil Nadu, of my daughter Lidhiya Jayan. J, is one and the same person. Hereafter I have changed my name as Jacob Jacobs.

This change will come into effect in all records related to me.

Vennala,
28-11-2017.

JAYAKUMAR. Y

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Sasidharan A. N., "Thakshasila" Eroor West P. O., Tripunithura, Kochi, Pin-682 306, holder of S. S. L. C. Book No. 801462 with Register No. 5418 of March 1970, Driving Licence No. 7/1743/1984 date of issue 30-4-1984 issued by the Asst. LA, Tripunithura, and also known as Ammaril Narayana Menon Sasidharan in the PAN Card with Permanent Account No. ANGPS4623Q issued from Income Tax Deptment Govt. of India, known as Sasimenon in the Electoral Identity Card No. LNH2194314 dated 25-2-2004 issued by the Electoral Registration Officer, Thripunithura LA Constituency, known as Sasi Menon in the Passport No. P 4105718 date of issue 14-10-2016 issued by Regional Passport Officer, Cochin, and known as Sasi Menon in the Aadhaar Card No. 6341 8893 2368 issued from Unique Identification Authority of India, known as A N Sasidharan in the Ration Card No. 1734030664 dated 15-3-2017 issued by Taluk Supply Officer, Kanayannoor is one and the same person. Hereafter I will be known by the name Sasi Menon only.

This change will come into effect in all records related to me.

Eroor,
28-11-2017.

SASIDHARAN A. N.

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Nadesan. E. P, Elavunkkal Parambu, Vazhakkala, Kakkanad West P. O., Ernakulam District, Pin-682 030, holder of Extract of Admission Register with Sl. No. 52/2017 with Admission No. 3997 date of Admission 20-5-1974 issued from M. A. H. S. Kakkanad, also known as E. P. Nadesan in the Driving License No.7/4803/1981 dated 30-11-2017 issued by Asst. LA, Ernakulam, in the Ration Card No. 1734017015 (at Sl. No. 4) dated 15-3-2017 issued by Taluk Supply Officer Kanayannur, in the Aadhaar Card No. 8382 3172 2214 issued from Unique Identification Authority of India, known as Natesan in the Election Identity Card No. KL/11/075/177251 dated 13-4-1997 issued by Electoral Registration Officer Tripunithura Constituency, in the Election Identity Card No. KL/11/075/177202 dated 13-4-1997 issued by Electoral Registration Officer, Tripunithura Constituency of my wife Sulochana, in the Marriage Certificate dated 7-1-2018 issued by the Secretary, S. N. D. P. Branch No. 213, Vadacode, Kangarappady, known as Nadazan in the Birth Certificate with Registration No. 1712/88 date of Registration 16-8-1988 issued by Health Officer and Registrar of Births and Deaths Corporation of Cochin of my daughter Neethu E Nadesan, known as E. P. Nadeshan in the Driving Licence No. 7/8230/2009 dated 15-10-2009 issued by Asst. LA. Ernakulam, in the Aadhaar Card No. 3042 6044 8384 issued from Unique Identification Authority of India, in the Election Identity Card No. LNH2364602 dated 21-03-2014 issued by Electoral Registration Officer Thrikkakara Constituency of my daughter Neethu E Nadeshan, in the Aadhaar Card No. 7759 8720 1059 issued from Unique Identification Authority of India, in the Election Identity Card No. TWH0473413 dated 22-3-2014 issued by Electoral Registration Officer Thrikkakara Constituency, in the Secondary School Examination (Session : 2009-11) Certificate S. No. SSE/2011 0089299 Roll No. 4141710 with Registration No. M/11/07205/633528 issued by Controller of Examinations, Central Board of Secondary Education Delhi, in the All India Senior School Certificate Examination, 2013, S. No. SSCE/2013/0796140 with Roll No. 4619608 issued from Central Board of Secondary Education, Delhi of my daughter Geethu Nadeshan, in the Aadhaar Card No. 4348 6397 4134 issued from Unique Identification Authority of India of my wife Sulochana, and known as Nadeshan E. P in the Birth Certificate with Registration No. 1305 date of Registration 3-5-1995 issued by Health Supervisor, Corporation of Cochin of my daughter Geethu Natesan, known as Nadeshan in the PAN Card No. APNPN6762Q issued from Income Tax Department Govt. of India of my daughter Neethu E Nadeshan, is one and the same person. Hereafter I will be known by the name E. P. Nadeshan only.

This change will come into effect in all records related to me.

Vazhakkala,
16-1-2018.

NADESAN. E. P

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Sulochana. V. P, Elavunkkal Parambu, Vazhakkala, Kakkanad West P. O., Ernakulam District, Pin-682 030, holder of Extract of Admission Register with Admission No. 194 date of Admission 10-5-1977 issued by Headmistress Cardinal High School Thrikkakara, also known as Sulochana in the Ration Card No. 1734017015 dated 15-3-2017 issued by Taluk Supply Officer Kanayannur, in the Aadhaar Card No. 4348 6397 4134 issued from Unique Identification Authority of India, in the Election Identity Card No. KL/11/075/177202 dated 13-4-1997 issued by Electoral Registration Officer, Tripunithura Constituency, in the Birth Certificate with Registration No. 1712/88 date of Registration 16-8-1988 issued by Health Officer and Registrar of Births and Deaths Corporation of Cochin of my daughter Neethu E Nadesan and in the Birth Certificate with Registration No. 1305 date of Registration 3-5-1995 issued by Health Supervisor, Corporation of Cochin of my daughter Geethu Natesan, known as Sulojana Nadeshan in the Secondary School Examination Certificate of Continuous and Comprehensive Evaluation (Session : 2009-11) Certificate S. No. SSE/2011 0089299 Roll No.4141710 with Registration No. M/11/07205/633528 issued by Controller Examinations, Central Board of Secondary Education Delhi, and in the All India Senior School Certificate Examination, 2013, S. No. SSCE/2013/0796140 with Roll No. 4619608 issued from Central Board of Secondary Education Delhi of my daughter Geethu Nadeshan, and as Sulojana in the Marriage Certificate dated 7-1-2018 issued by the Secretary, S. N. D. P. Branch No. 213, Vadacode, Kangarappady, known as Sulochana Nadesan in the Disability Certificate for Physically Handicapped Person No. C2-MB/870/17 dated 20-4-2017 issued from District Medical Board Ernakulam is one and the same person. Hereafter I will be known by the name Sulojana Nadeshan only consequent on my marriage.

This change will come into effect in all records related to me.

Vazhakkala,
12-1-2018.

SULOCHANA. V. P

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Rathy. K. P, Kattezhath House, AKG Lane, Nambyapuram Road, Palluruthy P. O., Ernakulam District, Pin-682 006, holder of S. S. L. C. No. I 376779 with Register No. 270776 of March 2009, Senior Secondary School Certificate Sl. No. A/15 067592 with Roll No. 090015133571 Reg. 06/028397 dated 24-11-2015 issued from National Institute of Open Schooling NOIDA, Marriage Certificate No. 41/14 dated 25-3-2014 issued by Marriage Officer Kochi, also known as Rathi. K. P in the Aadhaar Card No. 7520 3380 7410 issued from Unique Identification Authority of India, known as Rethi. K. P in the Birth Certificate with Registration No. 200/93 date of Registration 14-1-1993 issued by Asst. Health Officer Corporation of Kochi, known as Rathy in the Ration Card No.1733050829 dated 24-12-2008 issued by the City Rationing Officer Kochi is one and the same person. I have embraced Christian Religion from Hindu Ezhava Community as per Baptism Certificate No. 47/2015 dated 6-1-2018 issued from St. Lawrence Church Palluruthy with the new name Diya Rose. Hereafter I will be a member of Christian Religion and have changed my name as Diya Joseph consequent on my marriage and will sign accordingly.

This change will come into effect in all records related to me.

Palluruthy,
17-1-2018.

RATHY. K. P

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, P Shree Kumar Menon, House No. KV 24, 5 Cross Road, Panampilly Nagar P. O., Ernakulam District, Pin-682 036, have changed the name of my minor son Shreehari Arjun Menon holder of Secondary School Examination Class X Grade Sheet cum Certificate of Performance S. No. SSE/2017 1849141 with Registration No. T 117/42201/0132 with Roll No. 4305416 issued from Central Board of Secondary Education Delhi, Birth Certificate with Registration No. 1799 date of Registration 20-4-2001 issued from Corporation of Cochin and Aadhaar Card No. 5567 2901 6519 issued from Unique Identification Authority of India as Arjun Menon.

This change will come into effect in all records related to him.

Ernakulam,
18-1-2018.

P SHREE KUMAR MENON

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Sreemol T. Z., Tharayil House, No. 23/2883 (14/353), Palluruthy P. O., Ernakulam District, Pin-682 006, holder of S. S. L. C. No. I 466718 with Register Number 277590 of March 2009, Higher Secondary Examination Certificate No. HSE 744396 with Register Number 7139466 of March 2011 issued from Board of Higher Secondary Examinations, Government of Kerala, Birth Certificate with Registration Number 3570/93, date of Registration 17-8-1993 issued by the Assistant Health Officer, Corporation of Kochi, Electoral Identity Card Number AFJ0395814 dated 10-1-2013 issued by Electoral Registration Officer, Tripunithura LA Constituency, PAN Card No. ABDPZ0067A issued from Income Tax Department, Government of India, also known as Sreemol Tharayil Zenith in the Aadhaar Card Number 638721272193 issued from Unique Identification Authority of India, known as Sreemol in the Ration Card No. 1733043397 dated 19-2-2010 issued by CRO Kochi is one and the same person. Hereafter I have changed my name as Vyka Zenith.

This change will come into effect in all records related to me.

SREEMOL T. Z.

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Hariharan N. T., Pareparambil House, Nilampathinjimugal, Rajagiri P. O., Kakkanaad, Ernakulam District, Pin-682 039, holder of Certificate of School Education Sl. No. 104/92 of Admission Number 6642 date of Admission 23-5-1979 issued from Headmaster, Mar Athanasius High School, Kakkanaad, also known as Hari P. T. in the Aadhaar Card No. 2569 4757 9725 issued from Unique Identification Authority of India, in the Ration Card No. 1734115198 dated 15-3-2017 issued by the Taluk Supply Officer, Kanayannoor, known as Hari in the Electoral Identity Card No. KL/11/075/225038 dated 27-4-1997 issued by the Electoral Registration Officer, Thripunithura Constituency, known as Hariharan N. P. in the Driving Licence No. 7/5381/1995 date of issue 6-6-2016 issued by the Asst. LA, Ernakulam, is one and the same person. Hereafter I will be known by the name Hari P. T. only.

This change will come into effect in all records related to me.

Rajagiri,
20-1-2018.

HARIHARAN N. T.

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Manjusha Peethambaran, 'Sarasijam', Akathupadam Road, Thiruvankulam P. O., Kanayannur Taluk, Ernakulam District, Pin-682 305, holder of S. S. L. C. Book No. D 167142 with Register No. 168735 of March 1991; Bachelor of Science Degree Provisional Certificate with Register No. 90029 of September 1999, issued from University of Calicut; Post Graduate Diploma in Journalism Certificate with Register No. HH-2346, issued from Bharatiya Vidya Bhavan; Permanent Account No. CLUPP7055D, issued from Income Tax Department, Government of India; Aadhaar No. 6325 8322 3023, issued from Unique Identification Authority of India; Passport No. H4957766, dated 8-9-2009, issued from Regional Passport Office, Cochin, have changed my name as Meera Peethambaran and will sign accordingly.

This change will come into effect in all records related to me.

Thiruvankulam,
31-1-2018.

MANJUSHA PEETHAMBARAN

NOTIFICATION

I, Anto Edwin Baby, Thevarkattil House, Keezhmad Village, Aluva, Ernakulam-683 101, do hereby notify for the information of all authorities concerned and the public that my Community which is wrongly entered as Christian Roman Catholic in my S. S. L. C. No. M097304 with Register No. 477414 of March 2012 issued by Secretary Board of Public Examination corrected as Christian-converted from Hindu Pulaya vide Certificate No. ALV-2631/17 dated 18-12-2017 issued by Tahsildar, Aluva Taluk.

This correction will come to effect in all records related to me.

Aluva,
15-1-2018.

ANTO EDWIN BABY

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Santhosh L., 42 3 Sree Bhavan, Janatha Road, North Paravoor P. O., Ernakulam District, Pin-683 513, holder of S. S. L. C. Book No. C 163825 with Register No. 52555 of March 1990, Driving Licence No. 32/881/2007, dated 20-4-2007 issued by the Addl. LA, Cherthala, also known as Vijay Kiran in the PAN Card with Permanent Account No. ABIPL5494J issued from Income Tax Department, Government of India, in the Aadhaar Card No. 7011 4764 1471 issued from Unique Identification Authority of India in the Electoral Identity Card No. WHL0218107 dated 7-1-2011 issued by the Electoral Registration Officer, Paravur LA Constituency, known as Vijaykiran in the Ration Card No. 1737001583 dated 15-3-2017 issued by the Taluk Supply Officer, Paravur is one and the same person. Hereafter I will be known by the name Vijay Kiran only and will sign accordingly.

This change will come into effect in all records related to me.

North Paravur,
17-1-2018.

SANTHOSH L.

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Arun George, Puthenpurackal House, Murickal, Muvattupuzha P. O., Ernakulam District, Pin-686 661, holder of S. S. L. C. B No. 329880 with Register No. 117123 of March 2001, Aadhaar Card No. 6911 0798 8896 issued from Unique Identification Authority of India, Election Identity Card No. MZG1622836 dated 4-4-2006 issued by the Electoral Registration Officer, Muvattupuzha LA Constituency, Driving Licence No. 17/733/2004 dated 3-5-2016 issued by ALA Muvattupuzha also known as Arun in the Ration Card No. 1740000393 dated 15-3-2017 issued by Taluk Supply Officer, Muvattupuzha is one and the same person. I have embraced Hindu Religion from Christian R. C. Community as per Certificate No. 657 dated 23-8-2017 issued from Sreeramadasamission Universal Society Thiruvananthapuram with a new name Arun. P. T. Hereafter I will be a member of Hindu Religion and will be known by the name Arun only.

This change will come into effect in all records related to me.

Muvattupuzha,
12-1-2018.

ARUN GEORGE

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Beerakkutty. M. M., Manakkekara House, Pinarmunda P. O., Peringala, Ernakulam District, Pin-683 565, holder of Extract of the Admission Register with Admission No. 10746 date of Admission 23-5-1983 issued from St. Mary's Higher Secondary School Morakkala, Aadhaar Card No. 7371 1338 6731 issued from Unique Identification Authority of India, also known as Beerankutty. M. M in the Driving Licence No. 40/2084/2010 dated 9-6-2016 issued by Asst. LA Perumbavur, also known as Veeran in the Election Identity Card No. KL/12/078/450130 dated 4-6-1997 issued by Electoral Registration Officer, Kunnathunadu Constituency, known as Veeran Muhammad in the PAN Card No. DHZPM5936A issued from Income Tax Department Govt. of India, known as Beeran M.M in the Ration Card No. 1738042761 dated 15-3-2017 issued by Taluk Supply Officer, Kunnathunadu is one and the same person. Hereafter I will be known by name Beeran. M.M only.

This change will come into effect in all records related to me.

Perumbavur,
17-1-2018.

BEERAKKUTTY. M. M.

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Karthika Radhakrishnan, Pulikkalath House, Pooyamkutty P. O., Manikandanchal, Ernakulam District, Pin-686 681, holder of S. S. L. C. No. P 222555 with Register No. 402110 of March 2014, Higher Secondary Examination Certificate No. HSE 5/2016/171042 with Register No. 3172377 of March 2016 issued from Board of Higher Secondary Examination Kerala, Birth Certificate with Registration No. 1/99 date of Registration 2-1-1999 issued by Registrar of Births and Deaths and Secretary Vathikudy Grama Panchayat, Aadhaar Card No. 6875 8155 9601 issued from Unique Identification Authority of India, Election Identity Card No. IAD0715938 dated 6-1-2017 issued by the Electoral Registration Officer Kothamangalam Assembly Constituency, also known as Karthika in the Ration Card No. 1739055271 dated 15-3-2017 issued by Taluk Supply Officer, Kothamangalam is one and same person. I have embraced Christianity from Hindu Nair Community vide Baptism Certificate with Membership No. 9/2006 dated 16-1-2018 issued from St. Stephens Mar Thoma Syrian Church, Kuttampuzha with a new name Aleena Joseph. Hereafter I will be a member of Christian Religion and have changed my name as Aleena and will sign accordingly.

This change will come into effect in all the records related to me.

Manikandanchal,
16-1-2018.

KARTHIKA RADHAKRISHNAN

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Parwathy Radhakrishnan, Pulikkalath House, Pooyamkutty P. O., Manikandanchal, Ernakulam District, Pin-686 681, holder of S. S. L. C. No. K-372347 with Register No. 363226 of March 2010 Higher Secondary Examination Certificate No. HSE 1258512 with Register No. 8153093 of March 2012 issued from Board of Higher Secondary Examination Kerala, BSS Diploma in Medical Laboratory Technician Course Certificate with Register No. CPO/266179 dated 10-5-2014 issued from Bharat Sevak Samaj, Thiruvananthapuram, Aadhaar Card No. 3939 4873 9200 issued from Unique Identification Authority of India, PAN Card No. CUUPR2338Q issued from Income Tax Department Government of India, Election Identity Card No. IAD0449124 dated 10-6-2015 issued by the Electoral Registration Officer, Kothamangalam Assembly Constituency, also known as Parvathy in the Ration Card No. 1739055271 dated 15-3-2017 issued by Taluk Supply Officer, Kothamangalam, in the Birth Certificate with Registration No. 1228/94 date of Registration 7-7-1994, issued from Chirakkadavu Grama Panchayat is one and same person. I have embraced Christianity from Hindu Nair Community vide Baptism Certificate with Membership No. 9 dated 16-1-2018 issued from St. Stephens Mar Thoma Syrian Church, Kuttampuzha with a new name Ashly Joseph. Hereafter I will be a member of Christian Religion and have changed my name as Ashly and will sign accordingly.

This change will come into effect in all the records related to me.

Manikandanchal,
16-1-2018.

PARWATHY RADHAKRISHNAN

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Joseph. T. T, Thengumpillil House, Kadavoor P. O., Paingotoor, Ernakulam District, holder of Extract of School Admission Register with Admission No. 1239, date of Admission 25-5-1966, issued from Christ King Vocational Higher Secondary School, Velliamattom, also known as Joseph in the Ration Card No. 1628050996 (Sl. No. 4), dated 15-3-2017, issued by the Taluk Supply Officer, Thodupuzha, and known as Jos in the Electoral Identity Card No. KL/14/082/144122, dated 11-11-1998, issued by the Electoral Registration Officer, Thodupuzha Constituency, is one and the same person. Hereafter I have changed my name as Jose Thomas.

This change will come into effect in all records related to me.

Kadavoor,
23-1-2018.

JOSEPH. T. T

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Soja. K. O, Valayil House, XIX 617, West Vengola P. O., Ernakulam District, Pin-683 556, holder of S. S. L. C. Book No. A 674789 with Register No. 28802 of March 1973, Election Identity Card No. URJ0645861 dated 6-8-2017 issued by Electoral Registration Officer, Perumbavoor Assembly Constituency, Ration Card No. 1738035266 dated 15-3-2017 issued by the Taluk Supply Officer, Kunnathunad, also known as Soja in the Marriage Certificate with Register No. 186 dated 9-12-2017 issued from Kalkkunnel Mar Geevarghese Sahada Jacobite Syrian Church, Kottapady and as Soja Varghese in the Passport No. N5008618 date of issue 7-12-2015 issued by Regional Passport Officer Cochin is one and the same person. Hereafter I will be known by the name Soja Varghese only consequent on my marriage.

This change will come into effect in all records related to me.

West Vengola,
8-1-2018.

SOJA. K. O

NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Geetha. K. V, Vadakkeparambil House, Chevoor P. O., Thrissur Taluk, Thrissur District, Pin-680 027, holder of S. S. L. C. Book No. A 161512 with Register No. 213522 of March 1988, in the PAN Card No. AIZPV3301J issued by the Income Tax Department, Government of India, in the Driving Licence No. 8/6568/2008 dated 3-2-2011 issued by the Asst. LA, Thrissur, in the Aadhaar Card No. 2868 9086 8574 issued by the Unique Identification Authority of India, also known as Geetha in the Election Identity Card No. BNT1184514 issued on 2-1-2001 by the Electoral Registration Officer, Cherpu LA Constituency, in the Ration Card No. 1841057992 (at Serial No. 1) issued on 15-3-2017 by the Taluk Supply Officer, Thrissur and as Mohandas Geetha in the Indian Passport No. R0534509 issued on 16-5-2017 by the Regional Passport Officer, Cochin, is one and the

same person. I have embraced Christianity from Hindu-Ezhava Community Vide Baptism Certificate with Register No. 29/2002 dated 2-11-2017 issued by the Vicar, St. Francis Xaviers Church, Chevoor, Archdiocese of Thrissur with a new name Elizabeth. Hereafter I will be a member of Christian Religion and will be known by the name Elizabeth only.

This change will come into effect in all records related to me.

Chevoor,

12-1-2018.

GEETHA. K. V

NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Ashly. V. M, Vadakkeparambil House, Chevoor P. O., Thrissur Taluk, Thrissur District, Pin-680 027, holder of S. S. L. C. No. L 342778 with Register No. 322235 of March 2011, in the Aadhaar Card No. 5744 4074 9811 issued by the Unique Identification Authority of India, in the Driving Licence No. 8/777/2015 dated 22-1-2015 issued by the Asst. LA, Thrissur, in the Election Identity Card No. TAB0747667 issued on 27-4-2017 by the Electoral Registration Officer, 68 Natika LA Constituency, in the PAN Card No. CVZPM9931N issued by the Income Tax Department, Government of India, also known as Vadakkeparambil Mohandas Ashly in the Indian Passport No. R0534894 issued on 16-5-2017 by the Regional Passport Officer, Cochin and as Ashly in the Ration Card No. 1841057992 (at Serial No. 3) issued on 15-3-2017 by the Taluk Supply Officer, Thrissur, is one and the same person. I have embraced Christianity from Hindu-Ezhava Community Vide Baptism Certificate with Register No. 30/2002 dated 29-9-2017 issued by the Vicar, St. Francis Xaviers Church, Chevoor, Archdiocese of Thrissur, with a new name Amala. Hereafter I will be a member of Christian Religion and will be known by the name Amala only.

This change will come into effect in all records related to me.

Chevoor,

12-1-2018.

ASHLY. V. M

NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Sreekanth. K, Kallikkattil House, Chevoor P. O., Thrissur Taluk, Thrissur District, Pin-680 027, holder of Standard X-Equivalency Certificate No. EE 53416 with Register No. 409725 of October 2011, also known as Sreekanth K K in the Birth Certificate with Registration No. 1779, date of Registration 17-4-1991 issued by the Registrar of Births & Deaths, Thrissur Municipality, in the Aadhaar Card No. 8145 4819 0374 issued by the Unique Identification Authority of India, in the Driving Licence No. 8/9822/2009 dated 26-10-2017 issued by the Asst. LA, Thrissur, in the PAN Card No. CNFPS8823K issued by the Income Tax Department, Government of India, as Sreekanth in the Election Identity Card No. TAB0143123 issued on 21-8-2010 by the Electoral Registration Officer, 68 Nattika LA Constituency, in the Ration Card No. 1841179105 (at Serial No. 3) issued on 15-3-2017 by the Taluk Supply Officer, Thrissur and as Kallikkattil Kumaran Sreekanth in the Indian Passport No. N7633872 issued on 22-2-2016 by the Regional Passport Officer, Cochin, is one and the same person. I have embraced Christianity from Hindu-Ezhuthachan Community vide Baptism Certificate with Register No. 29/2014 dated 9-8-2017 issued by the Vicar, St. Francis Xaviers Church, Chevoor, Archdiocese of Thrissur with a new name Joel. Hereafter I will be a member of Christian Religion and will be known by the name Joel only.

This change will come into effect in all records related to me.

Chevoor,
12-1-2018.

SREEKANTH. K

NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Kunjumon V. P, Vadakkeparambil House, Chevoor P. O., Thrissur Taluk, Thrissur District, Pin-680 027, holder of Extract of School Admission Register with Admission No. 974, date of Admission 25-5-1983 issued by the Headmaster, St. Jerome's High School, Vellayamkudy, Kattappana, also known as Mohandas in the Election Identity Card No. BNT1183920 issued on 2-1-2001 by the Electoral Registration Officer, Cherpu LA Constituency, as V P Mohandas in the PAN Card No. BHSPM9091D issued by the Income Tax

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Department, Government of India, in the Driving Licence No. 8/1133/2002 dated 23-6-2015 issued by the Asst. LA, Thrissur, as Mohandas V P in the Aadhaar Card No. 6251 0575 2488 issued by the Unique Identification Authority of India, as Kunjumon alias Mohandas in the Ration Card No. 1841057992 (at Serial No. 4) issued on 15-3-2017 by the Taluk Supply Officer, Thrissur and as Vadakkeparambil Purushothaman Mohandas in the Indian Passport No. R0538693 issued on 18-5-2017 by the Regional Passport Officer, Cochin, is one and the same person. I have embraced Christianity from Hindu-Ezhava Community vide Baptism Certificate with Register No. 28/2002 dated 2-11-2017 by the Vicar, St. Francis Xaviers Church, Chevoor, Archdiocese of Thrissur with a new name Mohan Paul. Hereafter I will be a member of Christian Religion and will be known by the name Mohan Paul only.

This change will come into effect in all records related to me.

Chevoor,
12-1-2018.

KUNJUMON V. P

NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Muhammed Vasim. S, Mankunnathayil House, Nhamananghat P. O., Chavakkad Taluk, Thrissur District, Pin-679 563, holder of S. S. L. C. No. R 424121 with Register No. 472834 of March 2016, also known as Mohammed Vasim. S in the Certificate with Admission No. 6260, date of Admission 30-6-2016 dated 11-10-2017 issued by the Principal, I. C. A. English Higher Secondary School, Vadakkekad, Thrissur, as Muhammed Vasim in the Birth Certificate with Registration No. 1724/99, date of Registration 29-10-1999 issued by the Registrar of Birth and Death, Choondal Grama Panchayat, as Mohammed Vasim in the Aadhaar Card No. 6772 0850 1010 issued by the Unique Identification Authority of India, in the Ration Card No. 1844133320 (at Serial No. 3) issued on 4-12-2012 by the Taluk Supply Officer, Chavakkad, is one and the same person. Hereafter I will be known by the name Muhammed Vasim only.

This change will come into effect in all records related to me.

Nhamananghat,
11-10-2017.

MUHAMMED VASIM. S

NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Justin Babu M., Manikathuparambil House, Irinjalakuda P. O., Opp. St. Joseph's College Indoor Stadium, Mukundapuram Taluk, Thrissur District, Pin-680 121, holder of Secondary School Examination Certificate S. No. SSE/2007/037103 with Roll No. 4152862 dated 28-5-2007 issued from Central Board of Secondary Education, Delhi, in the Senior Secondary School Examination Certificate S. No. SSCE/2009/0275715 with Roll No. 4629780 dated 20-5-2009 issued from Central Board of Secondary Education, Delhi, in the Bachelor of Commerce Degree Certificate with Register No. CCAKBP0385 of April 2015 issued by Vice Chancellor, University of Calicut, known as Joseph Babu Manikathuparambil in the Aadhar Card No. 2500 0918 7306 issued from the Unique Identification Authority of India, known as Joseph Babu Manikkathuparambil in the Passport Number H 2398170 dated 27-1-2009 issued from Regional Passport Office, Cochin also known as Joseph Babu in the Driving Licence No. 45/5885/2009 dated 25-2-2012 issued from Asst. Licensing Authority, Irinjalakuda, in the Election Identity Card No. UAZ0162305 dated 14-2-2011 issued by the Electoral Registration Officer, Irinjalakuda L.A. Constituency, in the Birth Certificate with Registration Number 247/91 date of Registration 22-4-1991 issued from Registrar of Births & Deaths, Vilvattam Grama Panchayath, in the PAN Card No. ARCPJ6502H issued from Income Tax Department, Govt. of India and in the Ration Card No. 1843204707 dated 18-12-2010 issued from Taluk Supply Office, Mukundapuram is one and the same person. Hereafter I will be known by the name Justin Babu M. only.

This change will come into effect in all records related to me.

Irinjalakuda,
2-1-2018.

JUSTIN BABU M.

NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Sadu. K. M, Kattil House, P. O. P. Vemballur, Kodungallur Taluk, Thrissur District, Pin-680 671, holder of Extract of School Admission Register with Admission No. 3322 date of Admission 26-4-1970 issued by the Headmaster, Union U. P. School, P Vemballur, also known as Sadanandan in the Election Identity Card No. LJG1359512 issued on 10-4-2001 by the Electoral Registration Officer, Kodungallur LA Constituency, in the Ration Card No. 1845054069 (at Serial No. 2) issued on 15-3-2017 by the Taluk Supply Officer, Kodungallur, as Mamunhi Sadu in the Driving Licence No. 47/603/2004 dated 18-2-2015 issued by the Asst. LA, Kodungallur and as Kattil Mamunhi Sadu in the Indian Passport No. R5425060 issued on 11-7-2017 by the Assistant Consular Officer, Embassy of India, Doha (Qatar), is one and the same person. Hereafter I have changed my name as Sadanandan. K. M.

This change will come into effect in all records related to me.

P. Vemballur,
9-1-2018.

SADU. K. M

NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Xavier.P.T, Pananchikal House, Pazhookkara, Annalloor P. O., Chalakudy Taluk, Thrissur District, Pin-680 731, holder of Extract of School Admission Register with Admission No. 2235 date of Admission 30-5-1967 issued by the Headmistress, NSLPS Pazhookkara, in the Aadhaar Card No. 8963 6103 1238 issued by the Unique Identification Authority of India, also known as Xavier in the Ration Card No. 1875030435 (at Serial No. 4) issued on 15-3-2017 by the Taluk Supply Officer, Chalakudy and as Davis. P. T in the Driving Licence No. 45/192/1986 dated 3-12-2016 issued by the Asst. LA, Chalakudy, is one and the same person. Hereafter I will be known by the name Xavier.P.T only.

This change will come into effect in all records related to me.

Pazhookkara,
11-1-2018.

XAVIER.P.T

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Sajimon Augustin, Komberil House, Malampuzha P. O., Palakkad Taluk, Palakkad-678 651, now working as Head Constable in Railway Protection Force, Southern Railway, Palakkad, holder of S. S. L. C. Book No. E 128764 with Register No. 357256 of March 1992, in the Driving Licence No. 9/4744/1996 dated 28-9-2016 issued by the Asst. LA, Palakkad, in the Extract of School Admission Register of my daughter Elizabeth. K. S with Admission No. 6386 date of Admission 1-11-2011 issued by the Principal, Kendriya Vidyalaya No. I, Hemambika Nagar, Palakkad, also known as Saji Mon Augustin in the Job Identity Card issued by the Divisional Security Commissioner, Railway Protection Force, Southern Railway, known as Sajimon Augestin in the Birth Certificate of my daughter Elizabeth. K. S, with Registration No. 3104/2005 date of Registration 4-11-2005 issued by the Sub Registrar Births and Deaths, Nilambur Grama Panchayath, known as Saji Augustine in the PAN Card No. BUGPS8717P issued from Income Tax Department, Govt. of India, in the Aadhaar Card No. 3842 6347 4485 issued from UIDAI, Govt. of India, in the Extract of School Admission Register of my son Denny. K. S with Admission No. 7430 date of Admission 21-3-2016 issued by the Principal, Kendriya Vidyalaya No. I, Hemambika Nagar, Palakkad, in the Birth Certificate of my son Denny. K. S with Registration No. 1209/2010, date of Registration 30-4-2010 issued by the Registrar of Births and Deaths, Nilambur Municipality, known as Saji Augustin in the Election Identity Card No. CGZ1648930 dated 31-1-2003 issued by the Electoral Registration Officer, Malampuzha LA Constituency and as Augustin Sajimon in the Passport No. P9140542 dated 18-4-2017 issued by the Regional Passport Officer, Regional Passport Office, Cochin is one and the same person. Hereafter I will be known by the name Saji Augustine only.

This change will come into effect in all records related to me.

Malampuzha,
16-1-2018.

SAJIMON AUGUSTIN

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Girish. M, 'Sree Lakshmi', Vengodi, Elappully P. O., Palakkad Taluk, Palakkad-678 622, holder of S. S. L. C. Book No. H 313851 with Register No. 474340 of March 1995, in the Election Identity Card No. CGZ1674274 dated 13-2-2003 issued by the Electoral Registration Officer, Malampuzha LA Constituency, in the Marriage Certificate with

Registration No. 120/2006 date of Registration 11-9-2006 issued by the Registrar of Marriages and Special Grade Secretary, Marutharode Grama Panchayat, also known as Girish in the Ration Card No. 1946056615 (Sl. No. 3) dated 15-3-2017 issued by the Taluk Supply Officer, Palakkad known as M. Girish Nair in the Aadhar Card No. 6961 2036 4301 issued from UIDAI, Govt. of India, in the PAN Card No. ADRPN1196 L issued from Income Tax Department, Govt. of India, in the Birth Certificate of my son Abhinav. G with Registration No. 237/2012 date of Registration 3-3-2012 issued by the Registrar of Birth and Death and Secretary, Kannadi Grama Panchayat is one and the same person. Hereafter, I will be known by the name M. Girish Nair only and will sign accordingly.

This change will come into effect in all records related to me.

Elappully,
22-1-2018.

GIRISH. M

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Arun Varma. V. J, Ayodhya, Akathethara P. O., Palakkad Taluk, Palakkad-678 008, have changed the name of my minor daughter Abhinanda Varma. M. A, holder of Birth Certificate with Registration No. 221/2014, date of Registration 7-1-2014 issued by the Registrar of Birth and Death, Marriage (Common), Palakkad Municipality as Bhadra Varma. M. A.

This change will come into effect in all records related to her.

Akathethara,
17-1-2018.

ARUN VARMA. V. J

NOTIFICATION

I, Mahesh. M, Vaniyathara (H), Pazhambalacode P. O., Alathur Taluk, Palakkad-678 544, do hereby notify for the information of all concerned authorities and the public that my Community which is wrongly entered in my S. S. L. C. No. K 251196 with Register No. 295289 of March 2010 as Hindu-Chettiyar is corrected as Hindu-Vaniyan vide Community Certificate No. C1-2017/13740/9/100 dated 21-12-2017 issued by the Tahsildar, Taluk Office, Alathur.

This correction will come into effect in all records related to me.

Pazhambalacode,
18-1-2018.

MAHESH. M

NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Santhosam. K., Mankalasseri House, Karalmanna Post, Cherpulassery, Ottappalam Taluk, Palakkad District, Pin-679 506, holder of Secondary School Leaving Certificate S No. SEC 6660636 with Register No. 245238, of March 2009, of State Board of School Examinations, Tamilnadu, Higher Secondary Course Certificate Sl. No. 5728729 with Register No. 306582, of March 2011, of State Board of School Examinations (HR. SEC), Tamilnadu and Electoral Identity Card No. IWB0367524, dated 6-8-2017, issued by the Electoral Registration Officer, Shornur Constituency, also known as Santhosam in the Aadhaar No. 2529 3639 1094, issued by the Unique Identification Authority of India, is one and the same person. Hereafter I have changed my name as Roshni. K.

This change will come into effect in all records related to me.

Karalmanna,
22-1-2018.

SANTHOSAM. K.

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Dhanesh. K. C., Karaparambil, Kanjirathani, Kappur, Kumaranellur P. O., Pattambi Taluk, Palakkad-679 552, holder of S. S. L. C. Certificate No. G 643808 with Register No. 365102 of June 2007, in the Aadhaar Card No. 6486 1593 0065 issued from UIDAI, Govt. of India, also known as Dhanesh in the Election Identity Card No. UBT 0185124 dated 22-7-2014, issued by the Electoral Registration Officer, 49 Thrithala L.A. Constituency, in the Ration Card No. 1976063026 (Sl. No. 2) dated 15-3-2017 issued by the Taluk Supply Officer, Pattambi, in the Birth Certificate with Registration No. 56/92, date of Registration 31-3-1992 issued by the Secretary, Registrar of Births and Deaths, Kappur Grama Panchayat is one and the same person. Hereafter I have changed my name as Shyam. K. D and will sign accordingly.

This change will come into effect in all records related to me.

Kumaranellur,
25-1-2018.

DHANESH. K. C.

NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Sainaba. T. K., Theekkunnammal House, Parakkadavu P. O., Vatakara Taluk, Kozhikode District, Pin-673 509, holder of Extract of School Admission Register with Admission No. 166, date of Admission 20-5-1996 issued by the Headmaster, SIHSS Ummathur, Parakkadavu, also known as Sainaba in the Ration Card No. 2161070018 (Sl. No. 4) issued on 15-3-2017 by the Taluk Supply Officer, Vatakara and entered as Nusaiba in the Birth Certificate of my minor daughter Hanna Fathima (Registration No. 3417/2012, date of Registration 22-6-2012, issued by the Sub Registrar of Births & Deaths, Kannur Municipality) is one and the same person. Hereafter I have changed my name as Nusaiba. T. K.

This change will come into effect in all records related to me.

Parakkadavu,
13-12-2017.

SAINABA. T. K

NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Arul. P. K., Pandarakandi House, Puthiyappa, Puthiyangadi P. O., Kozhikode Taluk, Kozhikode District, Pin-673 021, holder of Extract of School Admission Register with Admission No. 4027, date of Admission 25-5-1982 issued by the Headmistress, Govt. Fisheries High School, Puthiyappa, Calicut, in the Driving Licence No. 11/13129/2015 issued on 11-9-2015 by the Asst. LA, Kozhikode, also known as Arun Kumar in the PAN Card No. CGGPA0821H issued from Income Tax Department, Government of India, in the Election Identity Card No. KL/04/022/366159 issued on 30-11-1998 by the Electoral Registration Officer, for Balussery Constituency, in the Ration Card No. 2159025569 (Sl. No. 3) issued on 15-3-2017 by the Taluk Supply Officer, Kozhikode, entered in the Birth Certificate of my minor daughter Amrutha P K (Registration No. II/1576/2003, date of Registration 28-10-2003, issued by the Health Officer and Registrar of Birth & Deaths, Corporation of Calicut) and entered in the Birth Certificate of my minor son Amruthesh P K (Registration No. II/329/2005, date of Registration 1-3-2005, issued by the Health Officer and Registrar of Birth & Deaths, Corporation of Calicut), is one and the same person. Hereafter I have changed my name as Arun Kumar. P. K.

This change will come into effect in all records related to me.

Puthiyangadi,
1-1-2018.

ARUL. P. K

NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Ashraf Rayaroth, Rayaroth (House), Edacheri North P. O., Vadakara Taluk, Kozhikode District, Pin-673 502, holder of Extract of School Admission Register with Admission No. 2054 date of Admission 24-5-1971 issued by the Headmistress, Edacheri North U. P. School, P. O. Edacheri North, also known as Ashraf in the Aadhaar Card No. 2506 3184 0222 issued from Unique Identification Authority of India, Government of India, in the Ration Card No. 2161143531 (Sl. No. 6) issued on 15-3-2017 by the Taluk Supply Officer, Vatakara, entered in the Birth Certificate of my daughter Farsana R, Registration No. 4938/1993, date of Registration 10-9-1993, issued by the Registrar of Births and Deaths, Health Inspector Gr. I, Vatakara Municipality, in the Birth Certificate of my daughter Shana Parvi, Registration No. 1686, date of Registration 3-5-1996, issued by the Health Officer and Registrar of Births & Deaths, Corporation of Calicut, in the Birth Certificate of my minor daughter Anooona Parvi, Registration No. III/1987/2001, date of Registration 15-6-2001, issued by the Health Officer and Registrar of Births & Deaths, Kozhikode Corporation, entered in the S. S. L. C. of my minor daughter Anooona Parvi (Certificate No. S 312918 with Register No. 514973 of March 2017), entered as Ashraf in the S. S. L. C. of my daughter Farsana R (Certificate No. K-070454 with Register No. 144777 of March 2010), entered as Ashraf R in the S. S. L. C. of my daughter Shana Parvi R (Certificate No. N 072881 with Register No. 528997 of March 2013), and in the Birth Certificate of my minor daughter Rafa Fathima (Registration No. 35232/2006, date of Registration 24-11-2006, issued by the Health Officer and Registrar of Births & Deaths, Kozhikode Corporation, and entered as Aharaf in the Extract of School Admission Register of my minor daughter Rafa Fathima, Admission No. 7020 date of Admission 31-5-2012 issued by the Headmistress, Edacheri North U. P. School, P. O. Edacheri North, is one and the same person. Hereafter I have changed my name as Ashraf Abdulla.

This change will come into effect in all records related to me.

Edacheri North,
5-1-2018.

ASHRAF RAYAROTH

NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Thilakakshi M, Kottail (House), 33/3470 A, T. P. Road, Chevarambalam P. O., Kozhikode Taluk, Kozhikode District, Pin-673 017, holder of S. S. L. C. Book No. E 720115 with Register No. 249379 of March 1985 and 2131 of September 1985, in the Election Identity Card No. YTA0386235 issued on 22-3-2014 by the Electoral Registration Officer, Kozhikode North LA Constituency, also known as Thilakakshi in the Ration Card No. 2157045099 (Sl. No. 5) issued on 15-3-2017 by the City Rationing Officer, North, Kozhikode, entered as Thilakam in the Birth Certificate of my son Ankit Kottail Registration No. 10391/1991 date of Registration 13-8-1991, issued by the Health Officer and Registrar of Births & Deaths, Kozhikode Corporation, and entered as Thilakam Kottail in the Secondary School Examination 2007 Mark Statement of my son Ankit Kottail (No. SSE/2007/793488 with Roll No. 1161390 issued on 28-5-2007 by the Controller of Examinations, C. B. S. E., Delhi), and entered as Thilkam Kottail in the Secondary School Examination (Session 2010-12) Grade Sheet cum Certificate of Performance of my daughter Athira Kottail (S. No. SSE/2012/032485 with Roll No. 1212050 issued on 24-5-2012 by the Controller of Examinations, C. B. S. E., Delhi), is one and the same person. Hereafter I will be known by the name Thilakam Kottail only.

This change will come into effect in all records related to me.

Chevarambalam,
30-12-2017.

THILAKAKSHI M

NOTIFICATION

I, Daisy M, Palliyarakkal (House), Kinassery, Pokkunnu P. O., Kozhikode Taluk, Kozhikode District, Pincode-673 007, do hereby notify for the information of all concerned authorities and public that my Community, which is wrongly entered in my S. S. L. C. No. A 161710 with Register No. 541545 of March 2000, 526066 of March 2001, and 372921 of March 2002 as Hindu-Arumthathiyya is corrected as Hindu-Thiyya vide Certificate No. K.Dis. K1-37175/2017 dated 23-12-2017 issued by the Tahsildar, Taluk Office, Kozhikode.

This correction will come into effect in all records related to me.

Pokkunnu,
5-1-2018.

DAISY M

NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Mohamed. P, Kalathil (House), Chaliyam P. O., Kozhikode Taluk, Kozhikode District, Pin-673 301, holder of S. S. L. C. Book No. C 098121 with Register No. 79556 of March 1981, also known as Mohammed P in the Driving Licence No. 11/8753/2007 issued on 18-8-2014 by the Asst. LA, Kozhikode, entered in the S. S. L. C. of my daughter Farhana. P (Certificate G No. 182283 with Register No. 461591 of March 2007), and known as Muhammad Abbas in the Election Identity Card No. XJO0699132 issued on 22-10-2015 by the Electoral Registration Officer, Bepore Assembly Constituency, and as Muhammed Abbas P in the Aadhaar Card No. 5251 8528 5632 issued from Unique Identification Authority of India, Government of India, and as Pathayakandy Mohammed in the PAN Card No. ARKPM6622M issued from Income Tax Department, Government of India, entered as P. Mohamed in the Birth Certificate of my daughter Farsana [Registration No. 172/90 date of Registration 30-5-1990, issued by the Registrar of Births and Deaths, Kadalundi (Special Grade) Panchayat], and entered as P. Mohammed in the Birth Certificate of my son Faheem (Registration No. 311/94 date of Registration 12-10-1994, issued by the Sub Registrar of Births & Deaths, Kadalundi Panchayat), is one and the same person. Hereafter I will be known by the name Muhammed Abbas P only.

This change will come into effect in all records related to me.

Chaliyam,
13-11-2017.

MOHAMED. P

Gaz. No. 10/2018/DTP (Part IV).

NOTIFICATION

I, Preetha E, Puthiyadath House, Mathamangalam, M. M Bazar P. O., Taliparamba Taluk, Kannur District, Pin-670 306, do hereby notify for the information of all concerned authorities and the public that my Community which is wrongly entered as Hindu-Nair in my S. S. L. C. Book No. I 023976 with Register No. 196236 of March 1996 is corrected as Hindu-Maniyani, vide Certificate No. G2. 564/2018/K.Dis., dated 9-1-2018 issued by the Tahsildar, Taluk Office, Taliparamba.

This correction will come into effect in all records related to me.

Mathamangalam,
17-1-2018.

PREETHA E

**COCHIN UNIVERSITY OF SCIENCE AND
TECHNOLOGY**

NOTIFICATION

No. GA & EL.1/23(2)Nominations/2017/Vol-I.

31st January 2018.

*Ref:—*Approved minutes of the Executive Body meeting of Kerala State Higher Education Council (2017) held on 29-11-2017.

It is hereby notified that the Executive Council of the Kerala State Higher Education Council as per the provisions under Section 17(c) of Kerala State Higher Education Council (Amendment) Ordinance, 2017 has nominated Dr. Rajan Varughese (Former, Pro-Vice Chancellor, Mahatma Gandhi University), Ayrathu House, Maradu P. O., Kochi-682 304 to the Academic Council of Cochin University of Science and Technology.

The above member will hold the office with effect from the date of this Notification and the tenure will be subject to the provisions of Kerala State Higher Education Council Act, 2007.

By order of the Vice-Chancellor,

DR. DAVID PETER, S.
Registrar.

Kochi-22.